



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 1**

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/536/2018</a>	DIPAK GOGOI AND ANR. <b>Versus</b> SRI NARAYAN KONWAR, IAS AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. N J KHATANIAR MR. K K DUTTA
2	<a href="#">WA/420/2023</a>	DR. PANKAJ KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS B	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, SEBA
	<b>WITH</b> <a href="#">I.A.(Civil)/2145/2024</a> in WA/420/2023	DR. PANKAJ KUMAR ROY, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU GA, ASSAM SC, SEBA
3	<a href="#">WA/419/2023</a>	DR PANKAJ KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS F	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) MR S N KRISHNATRAYA (r-11) SC, SEBA SC, FINANCE
4	<a href="#">I.A.(Civil)/1082/2024</a> in Cus.Ref./1364/2024	COMMISSIONER OF CUSTOMS ( PREVENTIVE ) <b>Versus</b> SMTI PINKI	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA K BHARALI
	<b>WITH</b> <a href="#">Cus.Ref./1364/2024</a> (Filing Number)	Commissioner Of Customs Preventive <b>Versus</b> Smti Pinki H	SUBHASH CHANDRA KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/1504/2024</a> (Filing Number)	Commissioner Of Customs Preventive <b>Versus</b> Smti Pinki	SUBHASH CHANDRA KEYAL	

5	<a href="#">I.A.(Civil)/2450/2024</a> in WA/7150/2024	THE UNION OF INDIA and ORS <b>Versus</b> EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	MR H GUPTA	
	<b>WITH</b> <a href="#">WA/7150/2024</a> (Filing Number)	THE UNION OF INDIA and ORS <b>Versus</b> EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA		
6	<a href="#">I.A.(Civil)/2451/2024</a> in WA/8847/2024	PRITAM RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MR. H ALI MS S DAS B BARMAN	GA, ASSAM SC, PWD
	<b>WITH</b> <a href="#">WA/8847/2024</a> (Filing Number)	PRITAM RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H ALI	GA, ASSAM
7	<a href="#">I.A.(Civil)/2474/2024</a> in WA/7701/2024	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> JYOTISHMOY BORAH AND 2 ORS.	MR S DAS	
	<b>WITH</b> <a href="#">WA/7701/2024</a> (Filing Number)	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> JYOTISHMOY BORAH AND 2 ORS.	MR S DAS	
8	<a href="#">WP(C)/2836/2024</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> IC-46466F COLONEL LALLAN KUMAR G SINGH (RETD.)	MR. R K D CHOUDHURY	MR. A R TAHBILDAR
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
9	<a href="#">WA/129/2024</a>	KAMAL GOSWAMI <b>Versus</b> MATIAR RAHMAN AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP MS. L DAS (r-1) MR A CHETIA (r-1)
10	<a href="#">WA/181/2024</a>	THE DIRECTOR GENERAL AND 2 ORS <b>Versus</b> SABINA AHMED AND 296 ORS	MR T MAZUMDAR	MR. K N CHOUDHURY(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. R M DEKA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. D J DAS(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS N MAHANTA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) N GAUTAM(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS SABINA AHMED(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) SC, AAU
	<b>WITH</b> <a href="#">I.A.(Civil)/1618/2024</a> in WA/181/2024	THE DIRECTOR GENERAL AND 2 ORS <b>Versus</b> SABINA AHMED AND 296 ORS	MR T MAZUMDAR	SC, AAU
11	<a href="#">WA/279/2024</a> FIXED	AMBUJA SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B J GHOSH MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	GA, ASSAM
12	<a href="#">WA/280/2024</a>	HOTEL ATHITHI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
13	<a href="#">WP(C)/4182/2024</a>	BIKASHJYOTI DEKA <b>Versus</b> UJJIVAN SMALL FINANCE BANK AND 3 ORS	MR. J KALITA MR SOHAING	GA, ASSAM
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		

14	<a href="#">WA/190/2024</a>	BIMALENDU DAS AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	
	<b>WITH</b>			
15	<a href="#">WA/131/2024</a>	BISWAJIT SHARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE	
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
16	<a href="#">WP(C)/7498/2022</a>	GHOSHITO YEPHTO AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
17	<a href="#">PIL/40/2023</a> FIXED	ANIMESH DEY AND 9 ORS <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	MR. JYOTIRMOY ROY (R-9,10) MR. S BARUAH (R-6) MR. S R GOGOI (R-9,10) MR. S R GOGOI (R-9,10) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST
18	<a href="#">PIL/68/2023</a>	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA PETITIONER IN PERSON	MR. K N CHOUDHURY (R-3,4,5,6) MR. B K MAHAJAN (R-3,4,5,6) GA, ASSAM MR. D K DAS (R-3,4,5,6) MR. P MAHANTA (R-7) MR P P MEDHI (R-3,4,5,6)
19	<a href="#">WA/246/2023</a> FIXED	PASHAN ALI AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	MR. P J SAIKIA, SR. ADV (r-5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r-4) MS M NIROLA (r-5 to 9) SC, SEC. EDU.
	<b>WITH</b>			
20	<a href="#">WA/332/2022</a>	SHYAM SUNDER BORAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
21	<a href="#">WP(C)/7048/2023</a>	LAKHENDAR SINGH <b>Versus</b> PUNJAB NATIONAL BANK AND 5 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, PNB
22	<a href="#">WA/185/2024</a>	ASSAD ULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. L MOHAN MR. P GOGOI MS. S DUTTA	GA, ASSAM SC, SEC. EDU.
23	<a href="#">WA/238/2024</a> CAVT. NO.06482/024, FIXED, CAVT./648/2024	PARAN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR. B CHAKRAVARTY MR. A NATH SC, N C T E SC, SEC. EDU. FOR CAVEATOR
24	<a href="#">WA/248/2024</a>	THE UNION OF INDIA AND ORS. <b>Versus</b> MANUJ PAIT AND 152 ORS.	MR. H GUPTA	GA, ASSAM MR J C GAUR (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144) MR. N DAS, GA, ASSAM (R-151,152,153) MR D SAIKIA (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144)
25	<a href="#">WP(C)/1739/2024</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> DHANYA KANTA BORA	MRS. R DEVI	
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				

26	<a href="#">WP(C)/7550/2023</a> FIXED	UNION OF INDIA AND 5 ORS. <b>Versus</b> MOHAN DAS ACIO AND 144 ORS	MR H GUPTA	DR G J SHARMA MR S NATH MR S NATH
27	<a href="#">WP(C)/789/2024</a>	MANOJ KONWAR <b>Versus</b> ASSTANT COMMISSIONER AND THREE OTHERS	MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION
<b>WITH</b>				
28	<a href="#">WP(C)/788/2024</a>	M/S HORIZON ENTRADE PRIVATE LIMITED <b>Versus</b> ASSISTANT COMMISSIONER OF STATE TAXES AND THREE ORS	MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION
29	<a href="#">WP(C)/2460/2024</a> CAVT. NO.034620/24,N FIXED	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> KUNDAN KUMAR	MR H GUPTA (C.G.C.)	MR M CHANDA (FOR CAVEATOR) MR S NATH (FOR CAVEATOR) MS R MEDHI (FOR CAVEATOR)
<b>HEARING</b>				
30	<a href="#">WP(C)/1939/2019</a> CAVT. NO.0179/2019 CAVT./177/2019, CAVT./179/2019	BHABEN BORAH <b>Versus</b> THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. M SHARMA (r-1 to 4) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) MS. S YASMIN (r-1 to 4) FOR CAVEATOR
31	<a href="#">PIL/60/2022</a>	JUSTICE (RETD.) MR. BASU DEO AGARWAL <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
32	<a href="#">PIL/45/2023</a>	PRITOM HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
33	<a href="#">PIL/57/2023</a>	NIKHIL KONCH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM MR D K SARMAH (r-5) MR. P J BARMAN (r-5) MS. J DEKA (R-6) MS. A TALUKDAR (R-6)
34	<a href="#">WA/57/2023</a>	JITEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024

10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Review.Pet./80/2023</a> IN WA/75/2023 (D/O)	RUBUL SARMAH AND 8 ORS. <b>Versus</b> SIMANTA PRADIP CHOUDHURY AND 25 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM SC, APSC MR. R M DEKA(R-1,18) MR. D J DAS(R-1,18) MS N MAHANTA(R-1,18) N GAUTAM(R-1,18)
2	<a href="#">Review.Pet./119/2024</a> IN WA/385/2022 (D/O)	BIKASH KUMAR MORE <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MS. N DEY MR K KALITA MR. U SAIKIA	SC, F C I
3	<a href="#">Review.Pet./134/2024</a> WITH OFFICE NOTE	TARAK GONGO AND ANR. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, AP
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
4	<a href="#">PIL/21/2020</a> WITH WP(C)/5388/2021 WP(C) 3396/21(BOTH D/O)	SUBRATA MAZUMDAR AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
5	<b>WITH</b> <a href="#">Cont.Case(Crl)(Suo Moto)/1/2021</a>	XXX <b>Versus</b> SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
6	<b>WITH</b> <a href="#">Review.Pet./166/2022</a>	BISWAJIT ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/644/2024</a> FIXED	NILA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MR. R BORUAH(R-5) MS. N M DEKA (R-5) MR R SARMA(R-5) Ms. R. R. BORAH (R-5) SC, SEC. EDU.
2	<a href="#">WP(C)/2167/2024</a> B/O	ANOWAR HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. K JAIN MS. U NANDA	SC, ELEM. EDU GA, ASSAM
3	<a href="#">WP(C)/3117/2024</a> B/O	GOPAL PRASAD SAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MS M NIROLA MS N BURAGOHAIN	SC, ELEM. EDU SC, SEC. EDU.
4	<a href="#">WP(C)/3448/2024</a> B/O	BARNALI SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S HAZARIKA S ACHUMI K BHARALI	SC, SEC. EDU.
5	<a href="#">WP(C)/3973/2024</a> FIXED	RAHUL SHARMA AND 37 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE DEPTT.
6	<a href="#">WP(C)/4013/2024</a> FIXED	MOUSUMI BHATTACHARJEE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM SC, SEC. EDU.
7	<a href="#">WP(C)/4078/2024</a> FIXED	BARNALI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	SC, SEC. EDU. SC, FINANCE
8	<a href="#">WP(C)/4079/2024</a> B/O	DWIPENDRA CHANDRA TALUKDAR @ DIPENDRA CHANDRA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
9	<a href="#">WP(C)/4173/2024</a>	TAHERA SIDDIKA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU GA, ASSAM
10	<a href="#">WP(C)/4175/2024</a>	GULAM MUSTAFA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE DEPTT.
11	<a href="#">WP(C)/4178/2024</a>	ASRAF ALI LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B U LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA



12	<a href="#">WP(C)/4179/2024</a>	MAHUA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	SC, SEC. EDU.
13	<a href="#">WP(C)/4189/2024</a>	PARUL DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA MR P S RAJA MR A B DUTTA	SC, AG (A AND E) SR. GA, ASSAM SC, FINANCE
14	<a href="#">WP(C)/4196/2024</a>	ANISUR RAHMAN SK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	GA, ASSAM SC, SEC. EDU.
15	<a href="#">WP(C)/4197/2024</a>	JINTU MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU
16	<a href="#">WP(C)/4200/2024</a>	ABDUL GAFUR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, ELEM. EDU
17	<a href="#">WP(C)/4205/2024</a>	JAYANTA NEOG AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
18	<a href="#">WP(C)/4214/2024</a>	PADMA DHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, SEC. EDU.
19	<a href="#">WP(C)/4215/2024</a>	DR. MAYURI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. R PHUKAN MD S HOQUE	SC, HIGHER EDU
<b>ADMISSION</b>				
20	<a href="#">WP(C)/3359/2022</a> PART HEARD, FIXED	BINAY KUMAR DIWANA <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I.
21	<a href="#">WP(C)/4225/2019</a> FIXED	SANKAR RANJAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. D NANDI MR. U K NAIR MR. S K DAS MR. M P SARMA	MS P SARMAH SC, SEC. EDU.
22	<b>WITH</b> <a href="#">WP(C)/2847/2019</a>	SANKAR RANJAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. N SHYAMAL MR. U K NAIR	DR. B AHMED (R-5) MR. M K CHOUDHURY (r-5) MR. N HAQUE (R-5) MR. A BARKATAKI (r-5) MR. I ALAM (SC, NCTE, R-8) MR K UDDIN (R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA MR M HUSSAIN MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT.)

23	<a href="#">WP(C)/3501/2021</a> FIXED	BHUBAN CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)
24	<a href="#">WP(C)/2090/2022</a>	GANESH SARMA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, AG SC, SEC. EDU.
25	<a href="#">WP(C)/3961/2022</a> B/O	DIPANGKAR KAYASTHA <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
26	<a href="#">WP(C)/255/2023</a>	BHORATH CH BHAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
27	<a href="#">WP(C)/342/2023</a>	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	MR. B D KONWAR SR. ADV. (r-7) GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) MR H AGARWAL (r-7) MR J SINGH (r-7) MS P GUPTA (r-7) MS V V THANYU (r-7) MS S JAIN (r-7) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/487/2023</a> in WP(C)/342/2023	MD. NUR SHAHED ALI, <b>Versus</b> ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
28	<a href="#">WP(C)/1902/2023</a> B/O	SARIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, HIGHER EDU MR. T C CHUTIA, SC, SEBA MR N N UPADHYAYA MR D K ROY,SC, SEBA MR. D UPAMANYU(R-6) MR. B B KAKATI SC, HEALTH AND FAMILY WELFARE DEPARTMENT
	<b>WITH</b> <a href="#">I.A.(Civil)/222/2024</a> in WP(C)/1902/2023	THE PRINCIPAL,LOKNATH OMEO KUMAR DAS COLLEGE AND ANR. <b>Versus</b> SARIT DUTTA AND 4 ORS.	MR N N UPADHYAYA MR N N UPADHYAYA MR. B B KAKATI	MR. T C CHUTIA, SC, SEBA MR. A GANGULY MR D K ROY,SC, SEBA MR. A DHANUKA SC, HEALTH AND FAMILY WELFARE DEPARTMENT
29	<a href="#">WP(C)/3938/2023</a> B/O	MRS. ANASUYA BORUAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, SEC. EDU.
30	<a href="#">WP(C)/4451/2023</a> FIXED	DR. SAMEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR	SC, HIGHER EDU GA, ASSAM SC, APSC SC, APSC SC, FINANCE
31	<a href="#">WP(C)/4921/2023</a> B/O	DEWBOR CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE SC, EDU
32	<a href="#">WP(C)/4929/2023</a>	SHAMEJ ALI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	SC, HEALTH

33	<a href="#">WP(C)/5544/2023</a> FIXED	REZZAQL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. R ALI (R-5,6) MR. A M AHMED (R7) MR. S AHMED (R7) DR. R HOQUE (R-5,6) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7) MR. MUSTAFA HUSSAIN (R-5,6)
	<b>WITH</b> <a href="#">I.A.(Civil)/85/2024</a> <b>in</b> WP(C)/5544/2023	BABUL HOSSAIN, <b>Versus</b> REZZAQL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR
34	<a href="#">WP(C)/5619/2023</a> FIXED	NAJMA PARVIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
35	<a href="#">WP(C)/7617/2023</a> FIXED	ANITA DUTTA ALIAS ANITA KAUNDA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
36	<a href="#">WP(C)/599/2024</a> B/O	KAMAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J SHARMA G. DAS S MEDHI	SC, HIGHER EDU MR B D DAS (R-4) MR H K SARMA(R-4) MR S BORA(R-4) MR J LOTHAR(R-4)
37	<a href="#">WP(C)/2891/2024</a> B/O	MINTU KAKOTI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS A H ATIA (r-4) SC, SEC. EDU.
38	<a href="#">WP(C)/3717/2024</a> FIXED	PALLAB DEKA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	SC, A I C T E SC, D E AND C T
<b>ORDERS</b>				
39	<a href="#">Cont.Cas(C)/262/2017</a> FIXED	ANIMA KONWAR <b>Versus</b> PREETOM SAIKIA and ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-1,2,6) MR S M T CHISTIE (R-6) MR. P K BORAH (R-6) MR.G SARMA (R-1) MR.S M T CHISTIE (R-2) MR.A DEKA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2298/2024</a> <b>in</b> Cont.Cas(C)/262/2017	ANIMA KONWAR <b>Versus</b> PREETOM SAIKIA and 6 ORS.		MR S M T CHISTIE
	<b>WITH</b> <a href="#">Cont.Cas(C)/520/2016</a>	MUHIM KONWAR <b>Versus</b> PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
41	<a href="#">WP(C)/4796/2022</a> FIXED	SUNIL BASFORE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT
42	<a href="#">Cont.Cas(C)/590/2023</a> FIXED	JAJNESWAR NATH <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR B DEURI MS. U HAZARIKA MS. D. DEVI	MR. D SAIKIA (R2) MR. U SARMA (R2) MR B DEURI (r-3) MR B KAUSHIK (R2)

43	<a href="#">WP(C)/2821/2023</a> B/O	DR. KARUNA CHAMARIA NEE GOENKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A DEKA MR N SARMA MR A CHAKRABORTY MS D MAHANTA MS N NEWME	SC, HIGHER EDU SC, U G C
44	<a href="#">WP(C)/5765/2023</a> FIXED	RAMENDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM SC, AG MR. B PURKAYASTHA(R-7) SC, SEC. EDU. SC, FINANCE
45	<a href="#">Cont.Cas(C)/17/2024</a> FIXED	JIBAN CH BARMAN AND ANR <b>Versus</b> NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
46	<a href="#">Cont.Cas(C)/233/2024</a> FIXED	PRAN KRISHNA BARMAN <b>Versus</b> JAGADISH PRASAD BRAHMA AND ANR	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. D SAIKIA (R-1,2) MS. R B BORA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY(R-2)
47	<a href="#">I.A.(Civil)/1283/2024</a> in WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6061/2023</a>	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	<a href="#">I.A.(Civil)/1290/2024</a> FIXED in WP(C)/5966/2021 <b>WITH</b> <a href="#">WP(C)/5966/2021</a>	PRINCIPAI AND ANR <b>Versus</b> DR. NIRMALA DEVI AND 3 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA	MR D MAHANTA SC, EDU
		DR. NIRMALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
49	<a href="#">WP(C)/1690/2024</a> B/O	BOALIPAR NIZAMIA ALIA MADRASSA MANAGING COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MS. S SAHNAZ	GA, ASSAM MR. B U LASKAR(R-8) SC, SEC. EDU. SC. WAKF BOARD
50	<a href="#">I.A.(Civil)/2345/2024</a> FIXED in WP(C)/3116/2024 <b>WITH</b> <a href="#">WP(C)/3116/2024</a>	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
		RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
51	<b>WITH</b> <a href="#">WP(C)/3949/2024</a>	GANESH CHANDRA KAKATI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
52	<b>WITH</b> <a href="#">WP(C)/4017/2024</a>	KUMUD PRASAD DEKA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
53	<b>WITH</b> <a href="#">WP(C)/4018/2024</a>	GEETALI NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.

54	<b>WITH</b> <a href="#">WP(C)/4019/2024</a>	KUMUD KAKATY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
55	<b>WITH</b> <a href="#">WP(C)/4021/2024</a>	DULAL GOHAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
56	<b>WITH</b> <a href="#">WP(C)/4022/2024</a>	BIMAL CHANDRA DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
57	<b>WITH</b> <a href="#">WP(C)/4024/2024</a>	ANJAN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
58	<b>WITH</b> <a href="#">WP(C)/4041/2024</a>	ANUPAM BORTHAKUR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.
59	<a href="#">I.A.(Civil)/2426/2024</a> in WP(C)/864/2023	BIDYA CHAKRAVORTY AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/864/2023</a>	BIDYA CHAKRAVORTY AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU
60	<b>WITH</b> <a href="#">WP(C)/8795/2019</a>	NETRAMONI BARUAH AND 82 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
61	<a href="#">WP(C)/2788/2024</a> FIXED	SUNIL KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R BORUAH MR N SARMA	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024

21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/2185/2024</a>	AJOY PAUL <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">Crl.Pet./1084/2018</a> FIXED	SAIDUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	M. HOSSAIN (R-2) PP, ASSAM
3	<a href="#">Crl.Pet./403/2019</a> FIXED	MANSUR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
4	<a href="#">Crl.Pet./810/2019</a> WITH LCR 1 FILE(SCANNED COPY)	RABINDRA CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS S SARMA (R-2) MS S AHOM PP, ASSAM
5	<a href="#">Crl.Pet./1002/2019</a>	NABAM HARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S K SINGHA MR. M G SINGH MR. M K DUTTA	SC, CBI
6	<a href="#">Crl.Pet./56/2020</a> FIXED	SALEH AHMED CHOUDHURY AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR. I U CHOWDHURY	MR. M BISWAS MS B BORA MS M DAS PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/618/2024</a> <b>in</b> Crl.Pet./56/2020	SALEH AHMED CHOUDHURY AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
7	<a href="#">Crl.Rev.P./117/2020</a> WITH LCR 6 FILES, FIXED	TECHI TAGIA TARA @ KENA <b>Versus</b> TABA TAKAR	MR. A SARMA MR. K KALITA	MR. M BISWAS MS. S MEDHI
8	<a href="#">Crl.Pet./82/2021</a> WITH CLR 1 FILE(SCANNED COPY), FIXED	SIDDEK AHMED @ SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR. B M CHOUDHURY MR K UDDIN (R-2) MR. A K AZAD (R-2) MR. U CHOUDHURY PP, ASSAM

9	<a href="#">Crl.Rev.P./210/2022</a> FIXED	MD. ABDUL SATTAR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
10	<a href="#">Crl.Rev.P./601/2022</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ALI MR. Y ALI	MR. D A KAIYUM (R-2) MR R ISLAM (R-2)
11	<a href="#">Crl.Pet./119/2023</a> WITH LCR 2 FILES(SCANNED COPY)	SANTOSH SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. D NANDI (R-2) MS. P SARMAH (R-2) PP, ASSAM
12	<a href="#">Crl.Rev.P./167/2023</a> WITH LCR 3 FILES	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> RAHUL KUMAR	MR M HALOI (SPL. PP, CBI)	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN
13	<a href="#">Crl.Pet./280/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MANASH GOGOI <b>Versus</b> SWAPNA DAS GOGOI	MR. K BORUAH MR. M ALAM MS P DAS	MR. I CHOUDHURY R L CHUTIA
14	<a href="#">Crl.Pet./1295/2023</a> FIXED	MANAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/490/2024</a> <b>in</b> Crl.Pet./1295/2023	SMT. SUPARNA ROY CHOUDHURY <b>Versus</b> MANAB BHATTACHARJEE,	MS M BHARATI	MR N A MAZARBHUIYA
15	<a href="#">Crl.A./206/2024</a> B/O	BILLAL ALI @ BILLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/611/2024</a> <b>in</b> Crl.A./206/2024	BILLAL ALI @ BILLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN MR. A M AHMED	PP, ASSAM
16	<a href="#">Crl.Rev.P./210/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RATUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.		
17	<a href="#">Crl.Rev.P./223/2024</a> FIXED	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY	MR. K R PATGIRI (r-2) MS CHITRALEKHA DAS (r-2) MS K BARMAN (r-2) MS. D. DEVI (r-2)
18	<a href="#">Crl.A./253/2024</a>	BIMAL SEN DEKA <b>Versus</b> PRAFULLA CHANDRA BHUYAN	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	
19	<a href="#">Crl.Pet./361/2024</a> WITH LCR 2 FILES	NITYANANDA DAS @ NITU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	DR. B N GOGOI (R-2) PP, ASSAM
20	<a href="#">Crl.Pet./701/2024</a> FIXED	NANDAN MAZUMDER <b>Versus</b> SHILPI MAZUMDER	MR F Z MAZUMDER	MR. S C BISWAS MR. P S BISWAS MS. R DEVI
21	<a href="#">Crl.Pet./707/2024</a>	MUNIN BARMAN @ MOON BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	B ALI SK DIKSHITA DEKA(R-2) PP, ASSAM
<b><u>ORDERS</u></b>				
22	<a href="#">Crl.Rev.P./444/2009</a> FIXED	XXX <b>Versus</b> IN RE - SHRI S K SAHARIA	MRS.M S SUNDI MR.P SUNDHI	MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY
23	<a href="#">Crl.A./308/2018</a> WITH OFFICE NOTE, LCR 4 FILES	NUR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM



24	<a href="#">Crl.Rev.P./17/2019</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SADEK ALI <b>Versus</b> HINDUJA LEYLAND FINANCE LTD.	MR. M RAHMAN MS A AHMED	
25	<a href="#">Crl.Rev.P./531/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> MUKUT SAIKIA @ SHYAM	MR M HALOI	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN
26	<a href="#">Crl.A./40/2023</a> WITH LCR 2 FILES	DIPON DAS @ ARUN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A TALUKDAR MR. M BISWAS MR D KALITA MS M DAS	MR B C DAS (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/94/2023</a> in CrI.A./40/2023	DIPON DAS @ ARUN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A TALUKDAR MR. M BISWAS MR D KALITA MS M DAS	PP, ASSAM
27	<a href="#">Crl.A./82/2023</a>	BHUPEN KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. T BARUAH (R-2,3) MR. P BOIRAGI (R-2,3) MR. S J SARMAH (R-2,3) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./84/2023</a>	BHUPEN KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. P BOIRAGI (R-2,3) MR. S J SARMAH (R-2,3) PP, ASSAM
29	<a href="#">Crl.A./90/2023</a> WITH OFFICE NOTE, LCR 6 FILES	BISWAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
30	<a href="#">Crl.A./196/2023</a> 1 Y 2 M 29 D.:WITH LCR 5 FILES, B/O	AYUB MAMUN @ AYUB MAMON @ MUN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	<a href="#">Crl.A./217/2023</a> 3 Y 6 M 18 D.:WITH OFFICE NOTE, LCR 3 FILES	SWMKHW R MUSHAHARY @ DANDA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A NARZARI	PP, ASSAM
32	<a href="#">Crl.A./227/2023</a> WITH OFFICE NOTE	AJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R GOSWAMI DR. N BAROOAH MS S DAS	MR P DAS(R-2) MR. D K BORAH(R-2) MR K J PATHAK(R-2) A DAS(R-2) MS N BARUAH(R-2) PP, ASSAM
33	<a href="#">Crl.Rev.P./243/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	<a href="#">Crl.A./313/2023</a> WITH OFFICE NOTE, LCR 3 FILES	SANJIT BASUMATARY AND ANR. <b>Versus</b> STATE OF ASSAM	MS. P BHATTACHARYA MR T GOGOI	PP, ASSAM
35	<a href="#">Crl.Rev.P./343/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RUMI RAY <b>Versus</b> THE STATE OF ASSAM	MS S MEDHI	PP, ASSAM
36	<a href="#">I.A.(Crl.)/1112/2023</a> WITH OFFICE NOTE, B/O in CrI.A./11352/2023	SUJIT KOIRI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./11352/2023</a> (Filing Number)	SUJIT KOIRI <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR A B DEY	
	<b>WITH</b> <a href="#">I.A.(Crl.)/11356/2023</a> (Filing Number)	SUJIT KOIRI <b>Versus</b> THE STATE OF ASSAM	MR A B DEY	
37	<a href="#">I.A.(Crl.)/1197/2023</a> WITH OFFICE NOTE, LCR 4 FILES in CrI.A./456/2023	UJJAL GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./456/2023</a>	UJJAL GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM

38	<a href="#">Crl.Pet./1376/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	GANGADHAR RAY <b>Versus</b> NIMO BALA RAY	MR. A ROSHID MS. T BEGUM	
39	<a href="#">CRL.A(J)/36/2024</a> WITH OFFICE NOTE, FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	DR. POOJA AGARWAL (AMICUS CURIAE)	PP, ASSAM
40	<a href="#">Crl.A./174/2024</a> WITH OFFICE NOTE, LCR 1 FILE	RAMAKANTA GAYARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
41	<a href="#">Crl.Pet./201/2024</a> WITH LCR 1 FILE	PRITAM SAWASHI <b>Versus</b> PRIYANKA GORAIT AND ANR	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
42	<a href="#">I.A.(Crl.)/581/2024</a> in CrI.Rev.P./5391/2024	AKHTAR HUSSAIN <b>Versus</b> IMRAN HUSSAIN SHAH	MR. A GOSWAMI MRS. C K GOSWAMI MR S N KRISHNATRAYA	MR. R DE MS. D PATHAK
	<b>WITH</b> <a href="#">Crl.Rev.P./5391/2024</a> (Filing Number)	AKHTAR HUSSAIN <b>Versus</b> IMRAN HUSSAIN SHAH (F)	MR. A GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Crl.)/5392/2024</a> (Filing Number)	AKHTAR HUSSAIN <b>Versus</b> IMRAN HUSSAIN SHAH (F)	MR. A GOSWAMI	
43	<a href="#">Crl.Pet./584/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	LOREN TERON @ LAWRENCE TERON <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MR. A KHANDAKAR	PP, ASSAM
44	<a href="#">Crl.Pet./669/2024</a>	MRIDUL KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR. MUSTAFA HUSSAIN MR. H N ISLAM	PP, ASSAM
45	<a href="#">I.A.(Crl.)/681/2024</a> in CrI.Rev.P./5452/2024	AHAD UDDIN @ ABDUL AHAD LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./5452/2024</a> (Filing Number)	AHAD UDDIN @ ABDUL AHAD LASKAR <b>Versus</b> THE STATE OF ASSAM (H)	MR. A H ALAMGIR	
	<b>WITH</b> <a href="#">I.A.(Crl.)/738/2024</a>	AHAD UDDIN @ ABDUL AHAD LASKAR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A H ALAMGIR	PP, ASSAM
46	<a href="#">Crl.Pet./718/2024</a> FIXED	RAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024

14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/439/2024</a>	AJITAV CHOUDHURY <b>Versus</b> MUKUT PHUKAN AND ANR	MR. K KAKOTI MR N PATIRI	
2	<a href="#">Cont.Cas(C)/442/2024</a>	BELLAL HUSSAIN <b>Versus</b> DIBAKAR NATH, IAS	MR. A K SARMA MR H J TAMULI MR D KALITA	
3	<a href="#">WP(C)/3085/2024</a>	NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	SC, EXCISE DEPTT.
4	<a href="#">WP(C)/3800/2024</a> FIXED	SANJAY SHARMA <b>Versus</b> THE GOVERNMENT OF ASSAM AND ANR	PETITIONER IN PERSON	GA, ASSAM SC, GMC
5	<a href="#">WP(C)/3830/2024</a>	M/S SUPER INFRATECH PTE. LTD. AND ANR <b>Versus</b> BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 2 ORS	MR. M BISWAS MR. B J MUKHERJEE A GHOSAL	
6	<a href="#">WP(C)/4066/2024</a> FIXED	DECCAN ELECTRICAL PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR B P SARMAH B SAHA MR. JAYANTA ROY	SC, APDCL DY.S.G.I.
7	<a href="#">WP(C)/4119/2024</a> FIXED	KOHINOOR PULP AND PAPER PVT LTD <b>Versus</b> ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR	DR B P TODI DR ANKIT TODI MS. R JUGLI	SC, AIDC
8	<a href="#">WP(C)/4139/2024</a>	ABDUL MOZID AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED K ZAMAN	SC, P AND R.D. GA, ASSAM
9	<a href="#">WP(C)/4176/2024</a>	KARIMGANJ DISTRICT PRINTERS ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI H I TALUKDAR	SC, FINANCE DEPTT. SC, ECI
10	<a href="#">WP(C)/4177/2024</a>	BIDUR CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

11	<a href="#">WP(C)/4187/2024</a>	M/S DURGA KRISHNA STORE PRIVATE LIMITED <b>Versus</b> INDIAN OIL CORPORATION LTD (MARKETING DIVISION) AND 5 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	SC, I O C
12	<a href="#">WP(C)/4203/2024</a>	ATISH ASHOK DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D P BORAH MR B PAUL	SC. TRANSPORT DEPTT.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
13	<a href="#">I.A.(Civil)/2418/2024</a> in Cont.Cas(C)/21/2020	M/S. ASSENT CHEMICALS LTD. <b>Versus</b> DR PRANATI GOGOI,	MR. S P CHOUDHURY MR. R K AGARWALA	
	<b>WITH</b> <a href="#">Cont.Cas(C)/21/2020</a>	M/S. ASSENT CHEMICALS LTD. <b>Versus</b> NIRAJ VERMA AND 5 ORS	MR A CHOUDHURY MS D KALITA MR H BETALA MR. R K AGARWALA	MR. R M DAS MR. R M DAS
<b>ADMISSION</b>				
14	<a href="#">WP(C)/223/2019</a> FIXED	M/S. J.K. TRADE AND COMMERCE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J ABBAS MR. S BORTHAKUR	GA, ASSAM MR. P SHARMAH SC FISHERY DEPT. MR A CHALIHA SC. Fin. dept.
15	<a href="#">WP(C)/6861/2019</a> FIXED	SURJYA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MR B C MUCHAHARY	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/5302/2021</a>	ADILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, APDCL
17	<a href="#">WP(C)/8406/2022</a>	NIZAM UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
18	<a href="#">WP(C)/8442/2022</a>	REHANA AKTAR CHOUDHURY @ RAHENA AKTAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
19	<a href="#">WP(C)/181/2023</a>	TAFARJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE
20	<a href="#">WP(C)/771/2023</a>	BIMAL KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	GA, ASSAM SC, PWD
21	<a href="#">WP(C)/1133/2023</a> FIXED	MD. SOWAIB ALI @ HAJI SHOYAB ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM MS M BORAH, SC, P&RD
22	<a href="#">WP(C)/1205/2023</a>	ABDUL GOFUR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE
23	<a href="#">WP(C)/2147/2023</a>	ASHUTOSH BANIK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY	SC, HEALTH
24	<a href="#">WP(C)/6463/2023</a>	JAYANTA CHETIA PHUKAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. P P DUTTA (R-4,5) MS P SARMA MS. P P DAS(R-4,5)
25	<a href="#">WP(C)/7584/2023</a>	DUL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	GA, ASSAM SC, NHM SC, HEALTH

26	<a href="#">WP(C)/1930/2024</a>	AHSANUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM
27	<a href="#">WP(C)/2049/2024</a> FIXED	TAHMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
28	<a href="#">WP(C)/2074/2024</a> FIXED	PARAMANANDA LANGTHASA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. T SK	DY.S.G.I. SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/2093/2024</a> in <a href="#">WP(C)/2074/2024</a>	PARAMANANDA LANGTHASA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. T SK	DY.S.G.I. SC, I O C
29	<a href="#">WP(C)/3545/2024</a> FIXED	JAMANUL WARIS TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
30	<a href="#">WP(C)/4089/2024</a> FIXED	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
		<b>ORDERS</b>		
31	<a href="#">Cont.Cas(C)/400/2023</a> FIXED	BIRENDRA NATH BHUYAN <b>Versus</b> CHANDAN SARMA AND ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3)
32	<a href="#">Cont.Cas(C)/736/2023</a> FIXED	NIREN CH TARAT <b>Versus</b> SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	MR. D NATH ADDL. SR. GA, ASSAM
33	<a href="#">Cont.Cas(C)/221/2024</a> FIXED	SUJIT NAMASUDRA <b>Versus</b> GYANENDRA PRATAP SINGH AND ANR	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA	MR. D NATH (R-2) MR. D NATH (R-2)
34	<a href="#">Cont.Cas(C)/299/2024</a>	ABDUL MANNAN <b>Versus</b> J. B. EKKA AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K KONWAR(R-1) MS. N BORAH(R-1) MR. N K DAS(R-6) MR S DUTTA(R-1)
35	<a href="#">WP(C)/1302/2024</a> B/O	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	MR. A F N U MOLLAH(R-7) GA, ASSAM K ZAMAN (R-7)
36	<a href="#">WP(C)/3301/2024</a> FIXED	DWIMU BORO <b>Versus</b> BHARAT PETROLEUM CORPORATION LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	
37	<a href="#">WP(C)/3832/2024</a> FIXED	MAHALAXMI ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
38	<a href="#">WP(C)/3880/2024</a> FIXED	RASHTRIYA GRAMIN VIKAS NIDHI (RGVN) <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. B J TALUKDAR MS. S SARMA MR. A. K. SARMA J A MONDAL	MR. A K SAHEWALLA(R-9) MR. W SHARMA(R-9) MR D GOSWAMI(R-9) MR P GOGOI(R-9) DY.S.G.I. SC, I C I C I BANK SC, SBI

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024

7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

**THIS BENCH WILL RISE AS SOON AS DIVISION  
BENCH-I RISES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">W.P.(Cri.)/22/2024</a> FIXED	MD. KASHEM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MS M SARMA	GA, ASSAM
2	<a href="#">W.P.(Cri.)/25/2024</a>	ISHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM
3	<a href="#">W.P.(Cri.)/27/2024</a>	RUPAM BHAKAT <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
4	<a href="#">WP(C)/1011/2024</a> WITH LCR	AMZAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	<a href="#">WP(C)/1862/2024</a> B/O, WITH LCR	SAIB ALI @ SAHEB ALI <b>Versus</b> THE UNION OF INDIA AND 5ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/2607/2024</a> B/O	ABDUL SALAM @ ABDUS SALAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	<a href="#">WP(C)/3495/2024</a> FIXED	RASHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KALITA (AMICUS CURIAE) MR Z HUSSAIN MR. T SK MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM MR. R K D CHOUDHURY, DSGI
8	<a href="#">WP(C)/3805/2024</a> FIXED	SHAHEMON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	DY.S.G.I.



9	<a href="#">WP(C)/4010/2024</a> FIXED	MAHMUDA BEGUM @ MAHMUDA BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P A AHMED MR S U AHMED MR. F A HASSAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/4145/2024</a>	ABDUL KARIM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/4154/2024</a>	MD. ASHAN ALI @ ASAN ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/4156/2024</a>	MAMUD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/4198/2024</a>	APTAR UDDIN @ AFTAR UDDIN @ APTARUDDIN MONSHI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/4209/2024</a>	HACHINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M AHMED MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

#### **ADMISSION**

15	<a href="#">WP(C)/797/2017</a> WITH LCR 2 FILES	AMIR UDDIN MAZUMDER <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R2-5) ASSTT.S.G.I.(R1)
16	<a href="#">WP(C)/621/2020</a> WITH LCR	NUR MOHAMMAD <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR A ALI MS. S AHMED MS. M KHATUN MR. D DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/4973/2020</a> FIXED, WITH LCR	JAYEDA @ JAYEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	G UDDIN MR D K RAJAK MS. P A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	<a href="#">WP(C)/1348/2023</a>	JOYGAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N DEKA (AMICUS CURIAE)	GA, ASSAM
19	<a href="#">W.P.(CrI.)/21/2024</a>	SMT. MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
20	<a href="#">WP(C)/1303/2024</a> B/O, WITH LCR	MONOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM DY.S.G.I. SC, F.T
21	<a href="#">WP(C)/3381/2024</a> FIXED, WITH OFFICE NOTE	MUSSTT HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

#### **ORDERS**

22	<a href="#">Review.Pet./173/2019</a> IN WP(C)/6420/2018 (D/O), WITH LCR	MD. NUR MAHAMMAD AND ANR <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	<a href="#">W.P.(CrI.)/28/2022</a>	AMARDEEP SINGH @ SINGH AMARDEEP <b>Versus</b> MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
24	<a href="#">W.P.(CrI.)/32/2022</a>	ANJUWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
25	<a href="#">Review.Pet./79/2023</a> IN WP(C)/3484/2019 (D/O)	DIPALI BISWAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	<a href="#">W.P.(CrI.)/13/2024</a>	NANDA RANI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	GA, ASSAM
27	<a href="#">MC/50/2024</a> B/O, IN WP(C)/6799/2017 (D/O), WITH LCR in WP(C)/6799/2017	JAMILA KHATUN <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	DY.S.G.I.
28	<a href="#">Review.Pet./66/2024</a> IN WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI <b>Versus</b> UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
29	<a href="#">I.A.(Civil)/2136/2024</a> FIXED, WITH LCR in WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/2058/2024</a>	JABEDA KHATUN @ ZABEDA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
30	<a href="#">WP(C)/5238/2017</a> FIXED, WITH LCR	SAILENDRA DEBNATH <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024

12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/1925/2020</a> B/O	KARUNA KANTA BAISHYA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR P BHARADWAJ MR. M SARMA	MR H GUPTA ASSTT.S.G.I.
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/440/2024</a>	SUBHASH CH DAS AND 22 ORS. <b>Versus</b> SMTI MALAVIKA CHOUDHURY, IAS AND 2 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	
3	<a href="#">Cont.Cas(C)/441/2024</a>	LONI BHAGAWATI <b>Versus</b> HARI PRASAD BORA	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA	
4	<a href="#">Cont.Cas(C)/443/2024</a>	TAPAN DAS <b>Versus</b> DR KRISHNA KUMAR DWIVEDI, IAS AND THREE ORS		
5	<a href="#">WP(C)/4074/2024</a> FIXED	VARINDER KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. S K MEDHI DY.S.G.I.
6	<a href="#">WP(C)/4141/2024</a> FIXED	RAJASHRI BARUAH AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM MR. R M DAS, SC, WATER RESOURCE DEPT., ASSAM
7	<a href="#">WP(C)/4144/2024</a> FIXED	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAC AND CENTRAL EXCISE, CUSTOMS AND ANR. <b>Versus</b> CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND A.L.C(CIVIL). AND ANR	SC, GST MR. S C KEYAL	
8	<a href="#">WP(C)/4151/2024</a> FIXED	KAJAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R P SHARMA MRS. R RONGMEI MS. K L R YANTHAN	GA, ASSAM
9	<a href="#">WP(C)/4174/2024</a>	JONALI BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, HANDLOOM AND TEXTILE
10	<a href="#">WP(C)/4186/2024</a>	DIP KUMAR BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, HEALTH

11	<a href="#">WP(C)/4190/2024</a>	DR. HALIM REZA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, HEALTH
12	<a href="#">WP(C)/4191/2024</a>	AMLANJYOTI BHUYAN <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K N CHOUDHURY MR J DAS MR. R K SARMA	SC, A G V B
13	<a href="#">WP(C)/4193/2024</a>	PRANJAL BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
14	<a href="#">WP(C)/4194/2024</a>	PANCHALA MOHAN GIRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	F K R AHMED MRS. H THAKURIA	GA, ASSAM
15	<a href="#">WP(C)/4199/2024</a>	JYOTI PRASAD DAS <b>Versus</b> THE GOVERNMENT OF ASSAM AND 2 ORS	MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, TMB
16	<a href="#">WP(C)/4202/2024</a>	SUJITA MUSHAHARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	SC, BTC
17	<a href="#">WP(C)/4204/2024</a>	HIYA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. S SUTRADHAR J.P. BARUAH	SC, AG (A AND E) GA, ASSAM SC, FINANCE DEPTT.
18	<a href="#">WP(C)/4211/2024</a>	KUNJA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
19	<a href="#">WP(C)/4216/2024</a>	KUNWAR BAHADUR SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
20	<a href="#">I.A.(Civil)/2310/2024</a> in <a href="#">WP(C)/7511/2018</a>	RITA DAS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 5 ORS	MR. N J GOGOI MR. N J GOGOI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/7511/2018</a>	RITA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM MR. T C CHUTIA MR P NAYAK MS. R DHAR SC, FINANCE
<b>ADMISSION</b>				
21	<a href="#">WP(C)/1149/2020</a> FIXED	REDAUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR R ISLAM MS AFSANA HUSSAIN MS M DEKA	GA, ASSAM SC, N C HILLS AUTONOMOUS COUNCIL
22	<a href="#">WP(C)/71/2021</a> FIXED	SURJYA KANTA BORA <b>Versus</b> ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-1,2)
23	<a href="#">WP(C)/5694/2022</a> FIXED	TAPAN NATH AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)
24	<a href="#">WP(C)/6774/2022</a> CAVT. NO.11882/022, FIXED	MD. RAJA ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE

25	<a href="#">WP(C)/1207/2023</a> FIXED	RASHMI DAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS DIPANJALI BORPUJARI MRS. M BARMAN	MR A N AHMED (R-3) DY.S.G.I.
26	<a href="#">WP(C)/2593/2023</a> FIXED	SANDEEP BHARALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS S MEDHI MR B M DEKA MS D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC. MEDICAL SC, FINANCE
27	<a href="#">WP(C)/6545/2023</a> FIXED	DR. PAWAN SWARNAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/2440/2024</a> in WP(C)/6545/2023	DR. PAWAN SWARNAKAR, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
28	<a href="#">WP(C)/6999/2023</a> FIXED	DWIJEN KALITA <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. A GANGULY (R-1) MR. A DHANUKA (R-1)
29	<a href="#">WP(C)/38/2024</a> FIXED	BIPUL MALLA BARUAH @ BIPUL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
30	<a href="#">WP(C)/1162/2024</a> FIXED	PALASH SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
31	<a href="#">WP(C)/1336/2024</a> FIXED	NO. 637463 EX SGT SRI DAMODAR KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. M HUSSAIN S W HUSSAIN	MR. K K NANDI (r-4,5) MR. A K DUTTA(R-1,2,3) MS S DEY (r-4,5) MISS. R. DAS (r-4,5) DY.S.G.I.
32	<a href="#">WP(C)/1456/2024</a> CAVT. NO.03022/024, FIXED	SHAHINUR ALOM MONDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM MR. I H LASKAR MR. M AHMED FOR CAVEATOR SC, GHC
	<b>WITH</b> <a href="#">WP(C)/7533/2023</a>	SHAHINUR ALOM MONDAL <b>Versus</b> THE STATE OF ASSAM AND 24 ORS		GA, ASSAM MR. M AHMED (R- 5,7,10,13,20) MD I H LASKAR (R- 5,7,10,13,20)
34	<a href="#">WP(C)/1740/2024</a> FIXED	MOKSHADA SHARMA KATAKI <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K SARMA MR. S BORUAH	MR. A GANGULY (r-1 to 5) MR. A DHANUKA (r-1 to 5) SC, A G V B
35	<a href="#">WP(C)/3509/2024</a> FIXED	SMT. DEFOLA NAIDING <b>Versus</b> NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR. D THAOSEN	SC, NCHAC
36	<a href="#">WP(C)/3538/2024</a> FIXED	BABU TERON <b>Versus</b> THE MANAGING DIRECTOR, ASSAM POWER GENERATION CORPORATION LIMITED (APGCL) AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, APDCL MR. S P SHARMA SC, APGCL
37	<a href="#">WP(C)/3566/2024</a> CAVT. NO.06732/024, FIXED	HEMAKANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MR. R ALI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR
38	<a href="#">WP(C)/3567/2024</a> FIXED	G KUMAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A AHMED MS. D GOSWAMI	MR M R ADHIKARI DY.S.G.I.
39	<a href="#">WP(C)/3571/2024</a> FIXED	NO. G/3900365 EX HAV/GD (GENERAL DUTY) GOPAL GURUNG <b>Versus</b> UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS. A GAYAN DY.S.G.I.

40	<a href="#">WP(C)/3573/2024</a> FIXED	ABDUL WAHID CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M J QUADIR MR. A K HANNAN	SC, FOREST
41	<a href="#">WP(C)/3575/2024</a> FIXED	DEBEN ENGTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N C DAS MR. M DUTTA	SC, PWD SC, FINANCE SC, K A A C
42	<a href="#">WP(C)/3604/2024</a> FIXED	MD. HASIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, IRRIGATION SC, FINANCE
43	<b>WITH</b> <a href="#">WP(C)/2778/2024</a>	MD. HASIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, IRRIGATION SC, FINANCE
44	<a href="#">WP(C)/3725/2024</a> FIXED	ANKUR BORUAH AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
45	<b>WITH</b> <a href="#">WP(C)/3601/2024</a>	SANDEEP BAIDYA AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
46	<a href="#">WP(C)/3728/2024</a> FIXED	SWAPNAM BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM MR. R R Gogoi SC, EXCISE DEPTT.
47	<a href="#">WP(C)/3752/2024</a> FIXED	RITA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM MR. B CHOUDHURY SC, SLRC
48	<a href="#">WP(C)/3823/2024</a> FIXED	HC(B)(EX-S) (RETIRED) CHAKRADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG DY.S.G.I. SC, FINANCE DEPTT.
49	<a href="#">WP(C)/3907/2024</a> FIXED	NIRUPAM BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR J LOTHAN	SC, PWD
<b>ORDERS</b>				
50	<a href="#">Cont.Cas(C)/466/2015</a> FIXED	MD. HUSSAIN ALI <b>Versus</b> P.K. TIWARI and ORS	MR.R ISLAM MR D N SARMA S K DAS BRIG(RETD.) N DEKA	MR. D SAIKIA (R6, R-9) MR. R BORPUJARI (R6, R-9) MS.A VERMA(R-2) MR. B GOGOI(R-7) MR. D NATH (R-8) MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR P NAYAK(R-7) MR.B KALITA(R-4) MR. S DUTTA (R-9) MS.D TAMULI(R - 5) MS. N BORDOLOI (R6) MR A CHALIHA(R-7) MR.B CHETRI(R-1) MR.P K MUNIR(R-4)
51	<a href="#">Review.Pet./59/2024</a> B/O, IN WP(C)/6453/2019 (D/O), WP(C)/8386/2019 (D/O), REVIEW PET./117/2022 (D/O)	ANITA MECH <b>Versus</b> THE UNION OF INDIA AND 17 ORS	MS. K JAIN	GA, ASSAM SC, NHAI MR. D J DAS(R-1) DY.S.G.I. SC, KARBI ANGLONG
52	<a href="#">WP(C)/1284/2024</a> FIXED	SARANGA BHUYAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HEALTH
53	<a href="#">I.A.(Civil)/2422/2024</a> WITH LCR in WP(C)/56/2016	MANAGEMENT OF HUKANPUKHURI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	GA, ASSAM MR. A BHATTACHARJEE MS. P KALITA FOR CAVEATOR

**WITH**  
[WP\(C\)/56/2016](#)  
CAVT. NO. 1638/15

MANAGEMENT OF HUKANPUKHURI TEA  
ESTATE

MR. P KALITA  
MR. T GOSWAMI

GA, ASSAM R-1,2 and 3  
MR. A BHATTACHARJEE  
(FOR CAVEATOR)  
MS. P KALITA (FOR  
CAVEATOR)

**Versus**  
THE STATE OF ASSAM and 14 ORS.

54 [WP\(C\)/3552/2024](#)  
FIXED

MATTHEW JOHNSON DARA  
**Versus**  
UNION OF INDIA AND 6 ORS

MR. D DAS SR. ADV  
MRS P BARUA  
MR M KALITA  
MR. K MOHAMMED  
MS N BEDI

DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/2496/2024](#)  
in [WP\(C\)/3552/2024](#)

MATTHEW JOHNSON DARA  
**Versus**  
HINDUSTAN URVARAK AND RASAYAN  
LIMITED AND ORS

MR. D DAS SR. ADV  
MRS P BARUA  
MR M KALITA  
MR. K MOHAMMED  
MS N BEDI

DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/2499/2024](#)  
in [WP\(C\)/3552/2024](#)

MATTHEW JOHNSON DARA  
**Versus**  
HINDUSTAN URVARAK AND RASAYAN  
LIMITED AND ORS

MR. D DAS SR. ADV  
MRS P BARUA  
MR M KALITA  
MR. K MOHAMMED  
MS N BEDI

DY.S.G.I.

55 [WP\(C\)/3588/2024](#)  
FIXED

RANJEET KUMAR MAHTO AND 7 ORS.  
**Versus**  
UNION OF INDIA AND 2 ORS

P K JAIN

MRS. A GAYAN  
DY.S.G.I.

**HEARING**

56 [WP\(C\)/854/2016](#)  
FIXED

BASUDEV DAS  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR.J ABEDIN  
MR.A M BUZARBARUAH  
MR. U K NAIR (Sr. Adv)  
MR.D A KAIYUM  
MR S BORTHAKUR  
MR.A AHMED  
MR S DAS  
MR. D GOGOI

GA, ASSAM  
MR.H K MAHANTA  
MR. S K MEDHI (R-8)  
MR.S SARMA  
SC, PERSONNEL DEPT.  
SC, SSA

57 [WP\(C\)/7109/2021](#)  
FIXED

L IBOCHOW SINGHA  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. A K DUTTA  
MR. B PURKAYASTHA

GA, ASSAM  
SC, APDCL

**WITH**  
58 [WP\(C\)/6901/2021](#)

KHAGENDRA ARDAO  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. A K DUTTA  
MR. B PURKAYASTHA

GA, ASSAM  
SC, APDCL

**WITH**  
59 [WP\(C\)/128/2022](#)

SURENDRA NATH DIHINGIA  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. A K DUTTA  
MR. B PURKAYASTHA

GA, ASSAM  
SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024



14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/68/2024</a>	AYANAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/764/2024</a> <b>in</b> CRL.A(J)/68/2024	AYANAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
2	<a href="#">CRL.A(J)/69/2024</a>	RAJESH MAJHI @ MURMUR <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
3	<a href="#">CrI.A./256/2024</a>	RITU RAJPUT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/755/2024</a> <b>in</b> CrI.A./256/2024	RITU RAJPUT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
4	<a href="#">CrI.A./258/2024</a>	PADMADHAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/759/2024</a> <b>in</b> CrI.A./258/2024	PADMADHAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	<a href="#">CrI.A./259/2024</a>	RANJAN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/761/2024</a> <b>in</b> CrI.A./259/2024	RANJAN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
<b>ORDERS</b>				
6	<a href="#">CRL.A(J)/108/2022</a> 3 Y 11 M 29 D :WITH OFFICE NOTE , LCR - 4 (FOUR) FILES, P.B.	SIMOL DALU @ MANGAL DALU <b>Versus</b> THE STATE OF ASSAM	MR SUPRATIM DEB PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM

7	<a href="#">CRL.A(J)/2/2023</a> 5 Y 3 M 2 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	KAMIL ORANG@ MINZ <b>Versus</b> THE STATE OF ASSAM	MS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM
8	<a href="#">CRL.A(J)/25/2023</a> 1 Y 9 M 22 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	CHANDAN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA (AMICUS CURIAE)	PP, ASSAM
9	<a href="#">I.A.(CrI.)/293/2023</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 <b>in</b> CrI.A./126/2023	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./126/2023</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
10	<a href="#">I.A.(CrI.)/397/2023</a> WITH LCR - 3 (THREE) FILES, FIXED <b>in</b> CrI.A./164/2023	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./164/2023</a>	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
11	<a href="#">CrI.A./204/2023</a> 1 Y 5 M 22 D	MD. SATTAR ALI <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/485/2023</a> <b>in</b> CrI.A./204/2023	MD. SATTAR ALI <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
12	<a href="#">CrI.A./103/2024</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, B/O	RAFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/344/2024</a> <b>in</b> CrI.A./103/2024	RAFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
13	<a href="#">I.A.(CrI.)/345/2024</a> WITH OFFICE NOTE IN CRL. A, LCR - 5 (FIVE) FILES, B/O <b>in</b> CrI.A./104/2024	MD. JEHARUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./104/2024</a>	MD. JEHARUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
14	<a href="#">I.A.(CrI.)/381/2024</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES <b>in</b> CrI.A./113/2024	MONIRUDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./113/2024</a>	MONIRUDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

15	<a href="#">I.A.(CrI.)/444/2024</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 <b>in</b> CrI.A./474/2023 <b>WITH</b> <a href="#">CrI.A./474/2023</a>	DAINEISANG PUDAITE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	PP, ASSAM
		DAINEISANG PUDAITE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	MR. B K SEN (R-2) MR A HUSSAIN (R-2) N HASAN (R-2) PP, ASSAM
16	<a href="#">I.A.(CrI.)/767/2024</a> <b>in</b> CrI.A./5955/2024 <b>WITH</b> <a href="#">CrI.A./5955/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(CrI.)/7445/2024</a> (Filing Number)	UPEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR  UPEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR (F)  UPEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY  MR J PAYENG  MR J PAYENG	PP, ASSAM
17	<a href="#">I.A.(CrI.)/768/2024</a> <b>in</b> CRL.A(J)/7046/2024 <b>WITH</b> <a href="#">CRL.A(J)/7046/2024</a> (Filing Number)	BIREN BORA <b>Versus</b> THE STATE OF ASSAM AND ANR  BIREN BORA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MRS DIPANJALI BORPUJARI  MRS DIPANJALI BORPUJARI	PP, ASSAM
18	<a href="#">I.A.(Civil)/1532/2024</a> WITH OFFICE NOTE, B/O <b>in</b> Mat.App./3869/2024 <b>WITH</b> <a href="#">Mat.App./3869/2024</a> (Filing Number)	XXXXXXXXXX <b>Versus</b> XXXXXXXXXX  XXXXXXXXXX <b>Versus</b> XXXXXXXXXX	MR. A M S MAZUMDER  MR. A M S MAZUMDER	MS. R CHOUDHURY MS. B. HAZARIKA MR. Z. HUSSAIN
<b>HEARING</b>				
19	<a href="#">Mat.App./9/2020</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
20	<a href="#">CRL.A(J)/64/2022</a> 2 Y 3 M 4 D :WITH LCR - 4 (FOUR) FILES, P.B. - 3	SIVA KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN (AMICUS CURIAE)	PP, ASSAM
21	<a href="#">CRL.A(J)/66/2022</a> 7 Y 5 M 0 D :WITH LCR - 5 (FIVE) FILES, P.B. - 3	SMT. SADHANI DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024

14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2294/2024</a> FIXED	PABAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
	<b>WITH</b> <a href="#">AB/1772/2024</a>	PABAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	MRS K GOSWAMI PP, ASSAM
	<b>WITH</b> <a href="#">Bail Appln./2038/2024</a>	ABZAL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	MRS K GOSWAMI PP, ASSAM
4	<a href="#">Bail Appln./2498/2024</a>	TAHER ALI <b>Versus</b> THE STATE OF ASSAM,	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Rev.P./320/2024</a>	NASER ALI MD NASIR UDDIN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/771/2024</a> in Crl.Rev.P./320/2024	NASER ALI MD NASIR UDDIN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
6	<a href="#">Crl.Rev.P./321/2024</a>	PORIMAL NATH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A. AHMED MR. F A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/772/2024</a> in Crl.Rev.P./321/2024	PORIMAL NATH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A. AHMED MR. F A AHMED	PP, ASSAM
7	<a href="#">Crl.Pet./975/2024</a>	MAMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B. DAS	PP, ASSAM
8	<a href="#">Crl.Pet./977/2024</a>	SMTI. MAMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B. DAS	PP, ASSAM

9	<a href="#">Crl.Pet./1015/2024</a>	LAKHIRANI BISWAS AND 3 ORS <b>Versus</b> BANESWAR MONDAL AND 3 ORS	MR R DHAR MR B C MUCHAHARY J DAS	
10	<a href="#">Crl.Pet./1016/2024</a>	L JAYANANDA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DAS M. TAPAN SHARMA P J DAS	PP, ASSAM
11	<a href="#">Crl.Pet./1017/2024</a>	L JAYANANDA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DAS M. TAPAN SHARMA P J DAS	PP, ASSAM
12	<a href="#">Crl.Pet./1021/2024</a>	WASIM FAROOK ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
13	<a href="#">Crl.Pet./1022/2024</a>	KIRTISUNDAR BARMAN <b>Versus</b> IDFC FIRST BANK LTD	MR M A ISLAM MR J I MONDAL	
14	<a href="#">Crl.Pet./1023/2024</a>	MAJMAL HUSSAIN BARBHUIYA @ JABUL HUSSAIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
15	<a href="#">Crl.Pet./1024/2024</a>	AMINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
16	<a href="#">AB/2183/2024</a>	RAFIQUL ISLAM AND 16 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	<a href="#">AB/2189/2024</a>	BASUMATI BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	R DAS MS. M BEGUM MR. R I MONDAL	PP, ASSAM
18	<a href="#">AB/2190/2024</a>	DR ABU SHARIF AKANDA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
<b>ADMISSION</b>				
19	<a href="#">Crl.Pet./285/2019</a> FIXED	NUPUR CHANDRA BHUYAN AND 2 ORS. <b>Versus</b> PRANITA KALITA	MR. K N CHOUDHURY MR M BEZBARUAH MR. A LAL	MR. S B RAHMAN MR A W AMAN
20	<a href="#">Crl.Pet./230/2024</a>	PRADIP KHANIKAR <b>Versus</b> DIPIKA KHANIKAR AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR	MR. D BARUAH (R-1) MR. A K GUPTA (R-1) MR. R S MISHRA (R-1) MR. W TERON (R-1) MS. S K GUPTA (R-1) MS. B SARMA (R-1) PP, ASSAM
21	<a href="#">Crl.Rev.P./248/2024</a>	SHERIF UDDIN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
22	<a href="#">Crl.Rev.P./258/2024</a> FIXED	BIKASH BERIA <b>Versus</b> THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
<b>WITH</b>				
23	<a href="#">Crl.Rev.P./259/2024</a>	BIKASH BERIA <b>Versus</b> THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
24	<a href="#">Crl.A./261/2024</a>	NGAMSEI HAOKIP AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
25	<a href="#">Bail Appln./830/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
26	<a href="#">Bail Appln./2184/2024</a> FIXED	REZZAK MALLIK AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM

27	<a href="#">Bail Appln./2247/2024</a> FIXED	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
28	<a href="#">Bail Appln./2335/2024</a> FIXED	MANOWAR AKAND @ MANUWARA AKHOND AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
29	<a href="#">Bail Appln./2341/2024</a> FIXED	ARUP DAS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. R SARMA	PP, ASSAM
30	<a href="#">Bail Appln./2361/2024</a> FIXED	JEHERUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
31	<a href="#">Bail Appln./2381/2024</a> FIXED	ANAR HUSSAIN @ MD. ANAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
32	<a href="#">Bail Appln./2402/2024</a> FIXED	JOSEPH CHETRY @ BABURAM CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI J RABHA MS A DAS	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
33	<a href="#">AB/2257/2023</a> FIXED	SANJAY DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
34	<a href="#">AB/2505/2023</a> FIXED	TAPAN KR BHOWMICK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
35	<a href="#">AB/856/2024</a> FIXED	ANSER ALI @ AMSER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. N J DUTTA (INFORMANT) MR N AHMED (INFORMANT) MR G P CHETIA (INFORMANT) MR. M M ZAMAN (INFORMANT) MR A BASUMATARY (INFORMANT) PP, ASSAM
36	<a href="#">AB/1462/2024</a> FIXED	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
37	<a href="#">AB/1656/2024</a> FIXED	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM
38	<a href="#">AB/1734/2024</a> FIXED	AMAR CHOWAN <b>Versus</b> STATE OF ASSAM	MR. N ISLAM	PP, ASSAM
39	<a href="#">AB/1751/2024</a> FIXED	SURMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH DR. JAYOSHREE DAM	PP, ASSAM
40	<a href="#">AB/1781/2024</a> FIXED	MOHIBUR ALI @ MOHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
41	<a href="#">AB/1808/2024</a> FIXED	RILYAS ISLAM <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR. J UDDIN	PP, ASSAM
42	<a href="#">AB/1815/2024</a> FIXED	JAHURA KHATUN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR. J UDDIN	PP, ASSAM



43	<a href="#">AB/1927/2024</a> FIXED	JYOTI DAS @ JYOTILAL DAS <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
44	<a href="#">AB/1959/2024</a> FIXED	NRIPEN CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
45	<a href="#">AB/1974/2024</a> FIXED	MD. AZIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
46	<a href="#">AB/1992/2024</a> FIXED	AJIT KUMAR DEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
47	<a href="#">AB/2037/2024</a> FIXED	LOHIT RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	PP, ASSAM
<b>ORDERS</b>				
48	<a href="#">I.A.(CrI.)/585/2020</a> AB 1553/2020(D/O), FIXED in AB/1553/2020	VIKRANT KUMAR RAY, <b>Versus</b> FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
49	<a href="#">Tr.P.(CrI.)/29/2023</a>	BASIT AHMED BARBHUIYA <b>Versus</b> THE STATE BANK OF INDIA	MR. A Y CHOUDHURY MR. T A CHOUDHURY	
50	<a href="#">CrI.Pet./59/2023</a> WITH LCR 6 FILES(SCANNED COPY)	KAJAL KR BHUYAN @ KAJOL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. S K JAIN MR. A BORUA	PP, ASSAM
51	<a href="#">CrI.Pet./373/2023</a> WITH LCR 1 FILE(SCANNED COPY)	INAMUL HASAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	PP, ASSAM
52	<a href="#">I.A.(CrI.)/601/2023</a> WITH OFFICE NOTE, LCR 5 FILES in CrI.A./252/2023	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./252/2023</a>	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
53	<a href="#">I.A.(CrI.)/325/2024</a> in CrI.Rev.P./2873/2024	FRANCIS SANGMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR N BARMAN MS J BARMAN MR B DEORI	MR. FIRUZ KHAN (R-2,3) MR. U CHAUDHURY (R-2,3) MR. ABHIJIT MENA (R-2,3) MS. M R ROY (R-2,3) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./2873/2024</a> (Filing Number)	FRANCIS SANGMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS (A)	MR N BARMAN	
54	<a href="#">I.A.(CrI.)/479/2024</a> WITH LCR 5 FILES, FIXED in CrI.A./110/2024	AKKASH MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./110/2024</a>	AKKASH MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
55	<a href="#">CrI.Pet./733/2024</a> FIXED	SANTOSH KUMAR CHOUDHARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C KEYAL MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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19)	MR. S NATH	20-08-2024	To	22-08-2024
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25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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### [ For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/363/2023</a>	THE ASSAM STATE TRANSPORT CORPORATION (ASTC) AND 2 ORS <b>Versus</b> GHOSH BROTHERS MOTORS PRIVATE LIMITED	MR. D SAIKIA MR. R BORPUJARI	
2	<a href="#">CRP(IO)/410/2023</a>	BODIYAT JAMAL AND 3 ORS <b>Versus</b> MONOWARA BEWA AND 10 ORS (E)	MR. A ROSHID	
3	<a href="#">Intest.Cas./4/2024</a>	JYOTI KALITA <b>Versus</b> GUNESWARI BORAH AND 2 ORS	MR. A BISWAS MR D K SARMAH MS. J DEKA MS. A TALUKDAR	
4	<a href="#">CRP(IO)/60/2024</a>	DEE AND A SOLUTION PVT. LTD., <b>Versus</b> SABIR AZIM SHAH AND 11 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI MS. S DEB FOR CAVEATOR
5	<a href="#">CRP/61/2024</a>	BIJOY CHAKRABORTY <b>Versus</b> SRI MANI MADHAB DAS AND ANR.	MR S DUTTA MR S DUTTA MS M BORCHETIYA MS S MOCHAHARI MR S DUTTA	MR A IKBAL
6	<a href="#">CRP/83/2024</a>	M/S POWER GRID CORPN. INDIA LTD. <b>Versus</b> ABDUL SATTAR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR F U BARBHUIYA MS S DAS
7	<a href="#">CRP/84/2024</a>	MD RANA ALAM <b>Versus</b> AMARENDRA NARAYAN DEB	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2497/2024</a> in CRP/84/2024	MD RANA ALAM <b>Versus</b> AMARENDRA NARAYAN DEB	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	

8	<a href="#">CRP(IO)/203/2024</a>	NATIONAL PROJECTS CORPORATION LIMITED <b>Versus</b> NORTH EASTERN POWER CORPORATION LIMITED AND 3 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	
<b>ADMISSION</b>				
9	<a href="#">MFA/49/2024</a>	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> JINNAT ALI AND ANR	MRS. S ROY MS F N ZAMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/2471/2024</a> in MFA/49/2024	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> JINNAT ALI AND ANR	MRS. S ROY MS F N ZAMAN	
10	<a href="#">FAO/65/2024</a>	MAYA RANI PAUL AND 2 ORS <b>Versus</b> TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2469/2024</a> in FAO/65/2024	MAYA RANI PAUL AND 2 ORS <b>Versus</b> TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	
11	<a href="#">FAO/66/2024</a>	RAMESH ALI <b>Versus</b> KUTUB ALI	MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	
<b>BAIL HEARING</b>				
12	<a href="#">AB/1672/2024</a> FIXED	SATENDRA NATH ROY <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. S. BISWAS	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
13	<a href="#">RSA/278/2018</a>	ON THE DEATH OF ASH SH CHATTERJEE HIS LEGAL HEIRS <b>Versus</b> SHRI SURENDRA CHOUDHURY AND 3 ORS	MR B K SINGH MR. N DEKA MS. M BORA	MR. A BISWAS (R-3, 4) MRS. S ROY (R2, R3, R4) MR R KALITA (R-3, 4) MS G SUTRADHAR (R2, R3, R4) MS G SUTRADHAR (R2, R3, R4) MS. I DAS (R2, R3, R4) MS S AHOM (R-3, 4)
14	<a href="#">RSA/65/2024</a> FIXED	SAHMAT ALI AND 6 ORS <b>Versus</b> ALTAFUDDIN AHMED BARUAH AND ORS .	MR S Muktar MR. A U CHOUDHURY	MR. D K BAGCHI
	<b>WITH</b> <a href="#">I.A.(Civil)/1184/2024</a> in RSA/65/2024	SAHMAT ALI AND 6 ORS <b>Versus</b> ALTAFUDDIN AHMED BARUAH AND ORS .	MR. A CHOUDHURY MR S Muktar	
15	<a href="#">RSA/152/2024</a> CAVT. NO.07752/024, FIXED	SONABAN KHATUN AND 9 ORS <b>Versus</b> DALIMAN BIBI AND 11 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A R SIKDAR MR N AHMED FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2441/2024</a> in RSA/152/2024	SONABAN KHATUN AND 9 ORS <b>Versus</b> DALIMAN BIBI AND 11 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A R SIKDAR MR N AHMED FOR CAVEATOR
<b>ORDERS</b>				
16	<a href="#">CRP/217/2012</a> CAVT. NO. 534/2012 FIXED	AGARWAL TEA COMPANY <b>Versus</b> ON THE DEATH OF SAILENDRA KUMAR SAIKIA, HIS LEGAL HEIRS and ORS	MR.K AGARWAL MR.N DEKA MR.M CHETIA MR.D DEKA MISSS G BAJAJ	MR.C BARUAH MR.P J SAIKIA MR.D BARUAH MR.A K GUPTA MR.B BARUAH MS.J BEGUM FOR CAVEATOR

17	<a href="#">MC/2950/2012</a> in RSA SL. NO. 187629/2012, FIXED	MD AMJAT ALI, <b>Versus</b> MILITARY SMABAI KRISHI PUM,	MR.P KATAKI MRM HALOI	
18	<a href="#">RSA/29/2017</a> CAVT. NO. 495/2016 WITH LCR	SRI KANDARPA KUMAR SARMA <b>Versus</b> SRI DEBESH GOSWAMI	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.D GOGOI	MS.P CHAKRABORTY FOR CAVEATOR
19	<a href="#">RSA/51/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/854/2019</a> in RSA/51/2019	ABU BAKKAR SIDDIQUE <b>Versus</b> ON THE DEATH OF HAZI KAZIMUDDIN AHMED HIS LEGAL HEIRS and ORS	MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR.J GOGOI	
20	<a href="#">RSA/138/2019</a> WITH LCR  <b>WITH</b> <a href="#">I.A.(Civil)/2164/2019</a> in RSA/138/2019	ABU BAKKAR SIDDIQUE <b>Versus</b> HAZI KAZIMUDDIN AHMED	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA	MR. A SATTAR S CHOUDHURY
21	<a href="#">RSA/180/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2876/2019</a> in RSA/180/2019	SRI NABUL CHANDRA BORO <b>Versus</b> SMTI. BHABANI BORO @ DAIMARY AND ANR	MR H K SARMA MR. M DAS	MS. N BARMAN
21	<a href="#">RSA/180/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/186/2019</a> FIXED in RSA/13960/2018	SRI HARADHAN SUTRADHAR <b>Versus</b> SMT. RAKHI DEB AND 11 ORS.	MR. B C DAS MR D N BHATTACHARYYA	MR. N C DAS (R-5,10,11 & 12) DR. B AHMED MR K UDDIN MR. A K AZAD
22	<a href="#">I.A.(Civil)/186/2019</a> FIXED in RSA/13960/2018  <b>WITH</b> <a href="#">RSA/13960/2018</a> (Filing Number)	SRI HARADHAN SURADHAR <b>Versus</b> SMT. RAKHI DEB AND 11 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM MR. R K JAIN MS. A HUSSAIN MR R ISLAM TULIKA BORAH
23	<a href="#">MACApp./349/2019</a> WITH LCR	THE FOOD CORPORATION OF INDIA <b>Versus</b> PARBATJOWA S.S. LTD AND 22 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. R GOSWAMI(R-1,2,3) B DUTTA(R-1,2,3)
24	<a href="#">RSA/32/2020</a> WITH LCR	SRI BIJOY TELI @ SAHU AND 4 ORS <b>Versus</b> SMTI CHINU CHAKRAVARTY AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	MR. B C DAS(R-13(1) TO 13(4)) MS. I DAS(R-13(1) TO 13(4)) MS. I DAS(R-13(1) TO 13(4))
25	<a href="#">RSA/82/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1523/2022</a> in RSA/82/2022	MALAY PURKAYASTHA <b>Versus</b> GUNJAN CHORORIA AND ORS.	MR. D CHAKRABARTY MR. D DEKA	MR G N SAHEWALLA (r-1) MD ASLAM (r-1) MR M SAHEWALLA (r-1) MS. S. TODI (r-1)
26	<a href="#">Tr.P.(C)/23/2023</a> B/O	MALAY PURKAYASTHA <b>Versus</b> GUNJAN CHORORIA AND ORS.	MR. D CHAKRABARTY MR. D DEKA	MR S HOQUE
27	<a href="#">MFA/46/2023</a> WITH LCR	SMTI USMA SULTANA <b>Versus</b> FAKAR UDDIN AHMED	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
		UNION OF INDIA <b>Versus</b> M/S STAR CEMENT LTD	MR. K GOGOI	

28	<a href="#">RSA/74/2023</a>	MUKTI PRASAD CHAUHAN <b>Versus</b> PINTU GHOSH	MR G CHOUDHURY K SHARMA	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR
29	<a href="#">CRP(IO)/99/2023</a> B/O	SANKARLAL AGARWALA @ BHARUKA <b>Versus</b> SUMAN DEVI SURANA AND 3 ORS	MR. K K DEY MR V K BAROOAH	MR G N SAHEWALLA (R-1) MD ASLAM (R-1) MS. S. TODI (R-1) MR H K SARMA (R-1) MS T J SAHEWALLA (R-1)
30	<a href="#">MFA/104/2023</a> WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUKIA BEGUM AND ANR.	MR. P J BARMAN	MS A HUSSAIN S AHMED
31	<a href="#">MACApp./334/2023</a> WITH LCR, B/O	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> DAYA BALA ROY AND ORS . B	MR. K K BHATTA MS JONA TALUKDAR	MR. K R PATGIRI (R1, R2) MS. U HAZARIKA (R1, R2)
32	<a href="#">Cont.Cas(C)/734/2023</a> FIXED	RANJAN KUMAR DEKA <b>Versus</b> ASHRAFUL ALAM	MR. R K BHUYAN	MR. S SINHA
33	<b>WITH</b> <a href="#">RFA/96/2017</a>	ASHRAFUL ALAM <b>Versus</b> SMT NILIMA BARUAH and 2 ORS	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.S I RASUL(R- 1,2&3) MR. R K BHUYANR- 1,2and3 MR. S DEKA(R- 1,2&3) MR. K SAIKIA(R- 1,2&3)
34	<a href="#">I.A.(Civil)/2065/2023</a> FIXED in <a href="#">MACApp./8222/2023</a> <b>WITH</b> <a href="#">MACApp./8222/2023</a> (Filing Number)	JULIMA DAIMARI AND 2 ORS <b>Versus</b> SWAPAN DAIMARI AND ANR	MR D MONDAL	
35	<a href="#">I.A.(Civil)/2893/2023</a> in <a href="#">CRP/10657/2023</a> <b>WITH</b> <a href="#">CRP/10657/2023</a> (Filing Number)	ABDUL HAI MAZARBHUIYA AND ANR <b>Versus</b> THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. A Y CHOUDHURY MR. R SARMA MR. T A CHOUDHURY	SC, POWER GRID
36	<a href="#">MFA/9/2024</a>	ABDUL HAI MAZARBHUIYA AND ANR <b>Versus</b> THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LTD AND 3 ORS (B)	MR. A Y CHOUDHURY	
37	<a href="#">MFA/21/2024</a> WITH LCR	Union Of India <b>Versus</b> M/S HINDUSTAN GOODS CARRIERS PVT. LTD.	MR KOUSTOV GOGOI	
38	<a href="#">MFA/27/2024</a> FIXED	UNION OF INDIA <b>Versus</b> M/S H. T. C LOGISTICS	MR. K GOGOI	
39	<a href="#">FAO/27/2024</a> FIXED	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. B J MUKHERJEE(R-1,2) MS R SAHA (R-1,2)
40	<b>WITH</b> <a href="#">I.A.(Civil)/1231/2024</a> in <a href="#">FAO/27/2024</a>	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
39	<a href="#">RFA/39/2024</a> CAVT. NO.04882/024, WITH LCR	SHANTILAL DUDHORIA <b>Versus</b> SAILENDRA KR. DAS AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. H SARMAH(R-1) MR S DUTTA(R-1) MR U.SARMAH(R-1) FOR CAVEATOR
40	<a href="#">RSA/100/2024</a>	KITAB ALI AND 2 ORS <b>Versus</b> SURUJ ALI	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	

	<b>WITH</b> <a href="#">I.A.(Civil)/1774/2024</a> in RSA/100/2024	KITAB ALI AND 2 ORS <b>Versus</b> SURUJ ALI	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	
41	<a href="#">RSA/102/2024</a>	INDRA PHUKAN AND ANR <b>Versus</b> RANUJ TAYE AND ANR	MR. D CHAKRABARTY MR. A BHATTACHARYYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1782/2024</a> in RSA/102/2024	INDRA PHUKAN AND ANR <b>Versus</b> RANUJ TAYE AND ANR	MR. D CHAKRABARTY MR. A BHATTACHARYYA	
42	<a href="#">I.A.(Civil)/269/2024</a> in RSA/13923/2023	VHANU DAS <b>Versus</b> BISWAJIT ROY @ ALOY ROY AND ORS.	MR S NATH MRS. R RONGMEI MS. K L R YANTHAN MR P UPADHYAYA	MR. S D PURKAYASTHA (R-1) MS S.S.BORA(R-1)
	<b>WITH</b> <a href="#">RSA/13923/2023</a> (Filing Number)	VHANU DAS <b>Versus</b> BISWAJIT ROY @ ALOY ROY AND 3 ORS. B	MRS. R RONGMEI	
43	<a href="#">I.A.(Civil)/1392/2024</a> FIXED in CRP(IO)/57/2024	DIPIKA SHYAM, <b>Versus</b> PROTIM SHYAM	MR. S N TAMULI	MR S DASGUPTA
	<b>WITH</b> <a href="#">CRP(IO)/57/2024</a>	PROTIM SHYAM <b>Versus</b> DIPIKA SHYAM	MR. S DASGUPTA MR. I A TALUKDAR	MR. S N TAMULI MS. A BEGUM
44	<a href="#">I.A.(Civil)/1830/2024</a> in MFA/18/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SHARIFUL ISLAM AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MFA/18/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SHARIFUL ISLAM AND ANR. E	MS. R D MOZUMDAR	MR. T BAIDYA
45	<a href="#">I.A.(Civil)/2072/2024</a> FIXED in RFA/7803/2024	THE STATE OF ASSAM And Ors <b>Versus</b> Pradip Kumar Das	MR. A BISWAS MS M DAS MR. P SAIKIA	
	<b>WITH</b> <a href="#">RFA/7803/2024</a> (Filing Number)	The State Of Assam And 3 Ors <b>Versus</b> Pradip Kumar Das	MR. HIMADRI SANKAR BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/7805/2024</a> (Filing Number)	The State Of Assam And Ors <b>Versus</b> Pradip Kumar Das	MR. HIMADRI SANKAR BORAH	
46	<a href="#">I.A.(Civil)/2116/2024</a> WITH LCR in MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA
	<b>WITH</b> <a href="#">MACApp./168/2020</a>	SMTI NILIMA BALA MALI AND 2 ORS <b>Versus</b> SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	<b>WITH</b> <a href="#">CO/32/2021</a> in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	<b>WITH</b> <a href="#">CO/42/2021</a> in MACApp./168/2020	RANJAN CHANDRA BRAHMA <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)

47	<a href="#">I.A.(Civil)/2488/2024</a> in MACApp./8609/2024	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RIJUWANA SULTANA @ REZUWANA SULTANA AND ANR A	MS S MOCHAHARI MR. S DUTTA
	<b>WITH</b> <a href="#">MACApp./8609/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RIJUWANA SULTANA @ REZUWANA SULTANA AND ANR A	MR. S DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/8611/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RIJUWANA SULTANA @ REZUWANA SULTANA AND ANR A	MR. S DUTTA
48	<a href="#">I.A.(Civil)/2489/2024</a> in MACApp./7852/2024	MADHAWI DAS AND 3 ORS <b>Versus</b> NEW INDIA ASSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI
	<b>WITH</b> <a href="#">MACApp./7852/2024</a> (Filing Number)	MADHAWI DAS AND 3 ORS <b>Versus</b> NEW INDIA ASSURANCE CO LTD AND 2 ORS F	MR. A R AGARWALA
<b><u>STAY MATTERS</u></b>			
49	<a href="#">Tr.P.(C)/106/2022</a>	MONJU PASHI <b>Versus</b> CHANDAN PASHI	MR. I H LASKAR MR. P K DEKA MR. R. KARIM
50	<a href="#">CRP(IO)/17/2023</a>	DEBIKA D SANGMA <b>Versus</b> DIPANKAR MUDOI	MR. A M KHAN MR. R I DEWAN
51	<a href="#">CRP(IO)/440/2023</a> B/O	TANUSHREE DEVI AND 3 ORS <b>Versus</b> SAURAV KR NATH	MR S DEWRI MR P SONOWAL MR A DEKA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024



23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/5616/2020</a> PART-HEARD, FIXED	ARUN SARMA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2051/2024</a> <b>in</b> WP(C)/5616/2020	NIZ SINDURI GHOPA BHUMI SANGRAKSAN COMMITTEE <b>Versus</b> ARUN SARMA AN16 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. B D DEKA SC, REVENUE
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)(Suo Moto)/3/2024</a>	IN RE XXX <b>Versus</b> HABIBUR RAHMAN AND ANR	MS. S SARMA (SC, GHC)	
3	<a href="#">WP(C)/1900/2024</a> FIXED	A NILBIR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM
4	<a href="#">WP(C)/4044/2024</a> FIXED	TAJUFA KHATUN @ AJUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN	GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/4172/2024</a>	M/S BRAHMAPUTRA TELEVISION NETWORK <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. R B PHOOKAN MR P CHOUDHURY R SARMAH MR K J HAZARIKA	SC, GST DY.S.G.I.
6	<a href="#">WP(C)/4180/2024</a>	DAIBAKI NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR M HOQUE MS J BEGUM	GA, ASSAM
7	<a href="#">WP(C)/4184/2024</a>	MANOJ LALA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM
8	<a href="#">WP(C)/4188/2024</a>	BINA BAISHYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR U DAS MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/4192/2024</a>	DHIREN SHAH GUPTA <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A LAL MR A BRAHMA	
10	<a href="#">WP(C)/4195/2024</a>	SANJIB TAMULI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM

11	<a href="#">WP(C)/4213/2024</a>	ABDUL KHALIQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, REVENUE
		<b>ADMISSION</b>		
12	<a href="#">WP(C)/3870/2016</a> PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
13	<a href="#">WP(C)/766/2024</a> CAVT. NO.00892/024, PART-HEARD, FIXED	JAGADISH CH BRAHMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI, SC FINANCE MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
	<b>WITH</b> <a href="#">WP(C)/768/2024</a> CAVT. NO. 00902/024,	JAGADISH CH BRAHMA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
15	<a href="#">WP(C)/1735/2021</a> FIXED	GOPAL BRAHMA @ GOPAL BORO <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
16	<a href="#">WP(C)/1170/2022</a> FIXED	NIHARENDU BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA P AGARWAL	MR S DUTTA (r-2) GA, ASSAM MR. S DUTTA (r-2)
17	<a href="#">WP(C)/2038/2022</a> FIXED	HABIBUR RAHMAN AND 11 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R K BHUYAN MR. R RABHA MR. M KASHYAP	MR. K K PARASAR ASSTT.S.G.I.
18	<a href="#">WP(C)/782/2023</a> FIXED	PARIKSHIT CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J SARMAH	MRS. A GAYAN MR. B DEKA DY.S.G.I.
19	<a href="#">WP(C)/1567/2023</a> FIXED	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2168/2023</a> in WP(C)/1567/2023	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM

	<b>WITH</b> <a href="#">I.A.(Civil)/1010/2024</a> in WP(C)/1567/2023	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.		GA, ASSAM N CHAUDHURY (R-5)
20	<a href="#">WP(C)/1783/2023</a> FIXED	CHANDRA PRASAD BORA <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
21	<a href="#">WP(C)/1791/2023</a> FIXED	TAIJUDDIN AHMED AND 48 ORS <b>Versus</b> THE GOVT OF ASSAM AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
22	<a href="#">WP(C)/3569/2023</a>	SANPREET SINGH KOHLI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2287/2024</a> in WP(C)/3569/2023	SANPREET SINGH KOHLI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
23	<a href="#">WP(C)/738/2024</a>	BIJIT KUTUM AND 104 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K R BORA R GOGOI	GA, ASSAM SC, REVENUE
24	<a href="#">WP(C)/3150/2024</a> FIXED	PUTUL SARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS. H TALUKDAR	SC, GST DY.S.G.I.
25	<a href="#">WP(C)/3177/2024</a> FIXED	JOYANTA HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHIA	GA, ASSAM
26	<a href="#">WP(C)/3585/2024</a> FIXED	M/S. BARKATAKI PRINT AND MEDIA SERVICES <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/3607/2024</a>	SRI PANKAJ KHANIKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	<a href="#">WP(C)/3610/2024</a>	M/S. DHB MULTIPURPOSE ENGINEERING ENTERPRISE AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/3661/2024</a>	MIZO PUBLICATION PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST DY.S.G.I.
30	<a href="#">WP(C)/3664/2024</a>	ARUNAKHEL SPORTS AND EVENTS PRIVATE LIMITED. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/3665/2024</a>	SANKHA PRESS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	<a href="#">WP(C)/3701/2024</a> FIXED	MD. MAKSHED ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD GA, ASSAM SC, REVENUE

33	<a href="#">WP(C)/3718/2024</a> FIXED	JAYPRAKASH BARMON AND 73 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, K A A C SC, REVENUE
34	<a href="#">WP(C)/3758/2024</a> FIXED	PRAMOD KUMAR SHARMA <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 7 ORS	MR G N SAHEWALLA MR. V K CHOPRA MR J CHOPRA MS. H TALUKDAR	MR D CHOUDHURY (r- 4,5,6) MR M CHOUDHURY (r- 4,5,6) MR P J DAS (r-4,5,6) SC, GMC
35	<a href="#">WP(C)/3838/2024</a> FIXED	SHREE SHYAM STEEL <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H BETALA MR C KUMAR RIYAZ KHAN	SC, GST DY.S.G.I. SC, TAXES
36	<a href="#">WP(C)/3865/2024</a> FIXED	M/S MERLE CONSTRUCTION AND MARKETING PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.
37	<a href="#">WP(C)/3877/2024</a> FIXED	M/S NITAI KANGSA BANIK AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. B CHOUDHURY DY.S.G.I.
38	<a href="#">WP(C)/3912/2024</a> FIXED	CONSTRUCTION CATALYSERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
39	<a href="#">WP(C)/3933/2024</a> FIXED	CONSTRUCTION CATALYSERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
40	<a href="#">WP(C)/3964/2024</a> FIXED	MEGA ALLOYS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. A GANGULY MR. B SHARMA MR. H DAS MR. A DHANUKA	DY.S.G.I. SC, INCOME TAX
41	<a href="#">WP(C)/4015/2024</a> FIXED	SAMIRAN DEY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S D PURKAYASTHA MS S.S.BORA	DY.S.G.I. SC, NHIDC SC, REVENUE
42	<a href="#">WP(C)/4207/2024</a> WITH ADMIN. ORDER OF HON. THE CHIEF JUSTICE <b>WITH</b>	RATON HOJAI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
43	<a href="#">WP(C)/4208/2024</a>	TARASON HAKMOUSA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
<b>ORDERS</b>				
44	<a href="#">Cont.Cas(C)/477/2023</a> FIXED	ABDUL MAZID TALUKDAR <b>Versus</b> KRISHNA MONI DAS AND ANR	MS. T SOM MR. P TELI	
45	<a href="#">WP(C)/723/2023</a> FIXED	M/S ANU ENTERPRISES <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S K MEDHI (r-1) DY.S.G.I. SC, OIL
46	<a href="#">Review.Pet./31/2024</a> FIXED, IN WP(C)/4535/2023 (D/O)	THE STATE OF ASSAM <b>Versus</b> M/S BHABANI PERFORMER AND 2 ORS	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN	
47	<a href="#">Review.Pet./142/2024</a> IN WP(C)/5494/2011 (D/O)	THE EMPLOYEES STATE INSURANCE CORPORATION AND ANR <b>Versus</b> M/S SWADESHI ACADEMY AND 5 ORS	MR. M SMITH MR S A HUSSAIN	GA, ASSAM DY.S.G.I.
48	<a href="#">Cont.Cas(C)/273/2024</a> FIXED	TOMEJ KHAN <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. D SAIKIA(R-1) MR. J HANDIQUE (r-2) MS. N BORDOLOI(R-1)
49	<a href="#">I.A.(Civil)/1686/2024</a> IN WP(C)/249/2021 (D/O) <b>in</b> WP(C)/249/2021	MD. SAMSHUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A SAHAD MR. M H ALI MR. M H ALI	GA, ASSAM
50	<a href="#">WP(C)/3582/2024</a> FIXED	HAYAT AUTO WORLD <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	SC, SBI

51	<a href="#">WP(C)/3791/2024</a> FIXED	SUBHASH CH PAUL AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A MANNAF MD J ALOM MD A S ALI	GA, ASSAM DY.S.G.I. SC, REVENUE
52	<a href="#">WP(C)/3896/2024</a> FIXED	SAKSHI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS S JAIN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2243/2024</a> WITH OFFICE NOTE, FIXED	UJJAL NAYAN HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. D KALITA	SC, FOREST
2	<a href="#">Bail Appln./2256/2024</a> WITH OFFICE NOTE, FIXED	SRI BEDANGA KUAMR KASHYAP <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. D KALITA	SC, FOREST
3	<a href="#">Bail Appln./2436/2024</a> FIXED	TOLARAM PAREEK @ ANIKET PAREEK <b>Versus</b> UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
4	<b>WITH</b> <a href="#">AB/1967/2024</a>	RAKESH JANGID <b>Versus</b> UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
5	<a href="#">Bail Appln./2490/2024</a>	PORESHNATH GUCHHAIT @ PORESH NATH GUCHHAIT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
6	<a href="#">Bail Appln./2491/2024</a>	MUSTAFA NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
7	<a href="#">Bail Appln./2497/2024</a>	PUNYADEO GIRI <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR N ALAM	PP, ASSAM
8	<a href="#">Bail Appln./2500/2024</a>	IKRAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM,	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
9	<a href="#">Bail Appln./2502/2024</a>	BALBIR SINGH <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
10	<a href="#">Bail Appln./2505/2024</a>	MONOWARA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
11	<a href="#">Bail Appln./2510/2024</a>	SAYED SHAHJADA HUSSAIN @ BABU <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM

**MOTION**

12	<a href="#">W.P.(Cri.)/26/2024</a>	PRIYANSHU BOIRAGI <b>Versus</b> THE DIRECTORATE OF ENFORCEMENT AND 6 ORS	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, D o Enforcement GA, ASSAM
13	<a href="#">Crl.Rev.P./316/2024</a>	GOUTAM GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
14	<a href="#">Crl.Rev.P./317/2024</a>	BHUJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
15	<a href="#">Crl.Rev.P./318/2024</a>	ARCHANA BARMAN <b>Versus</b> BHABESH BARMAN	MISS. A BARUAH	
16	<a href="#">Crl.Rev.P./319/2024</a>	DINESH BHAGAT <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	<a href="#">Crl.Pet./633/2024</a>	CHANDRA KANTA DUARAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
18	<a href="#">Crl.Pet./855/2024</a>	IBRAHIM ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
19	<a href="#">Crl.Pet./872/2024</a>	MAGBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM

**ADMISSION**

20	<a href="#">Crl.Pet./1134/2018</a>	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
21	<a href="#">Crl.Rev.P./177/2020</a> FIXED	TARINI SAIKIA <b>Versus</b> PUTUL KALITA AND ANR.	MR A K AZAD	MR. M SARANIA MR. M SARANIA MR H MEDHI MR H MEDHI MS. I KEITZAR MS. I KEITZAR

**WITH**

[I.A.\(Cri.\)/332/2021](#)  
in Crl.Rev.P./177/2020

PUTUL KALITA @ PRATUL KALITA AND  
ANR.  
**Versus**  
TARINI SAIKIA

MR. M SARANIA  
MD. S U AHMED

MR A K AZAD

**BAIL HEARING (BA)**

22	<a href="#">Bail Appln./1381/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAMESH G <b>Versus</b> THE UNION OF INDIA	MR. B D KONWAR SR. ADV. SC, NCB MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	
23	<a href="#">Bail Appln./1534/2024</a> B/O	SALMAN KURSHID MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
24	<a href="#">Bail Appln./1848/2024</a>	KHALID AHMED BARBHUIYA AND ANR. <b>Versus</b> THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	DY.S.G.I.
25	<a href="#">Bail Appln./1915/2024</a> FIXED	ASHMA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM



26	<a href="#">Bail Appln./2179/2024</a> FIXED	NAKUL ISWARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
27	<a href="#">Bail Appln./2180/2024</a> FIXED	MANOJ KR. BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
28	<a href="#">Bail Appln./2181/2024</a> FIXED	JUNEL DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
29	<a href="#">Bail Appln./2182/2024</a> FIXED	SAGAR NARZARY @ SAGRA NARZARY @ TAKLU <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
30	<a href="#">Bail Appln./2239/2024</a> FIXED	KHAIGOULEN KIPGEN <b>Versus</b> THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	PP, ASSAM
31	<a href="#">Bail Appln./2240/2024</a> FIXED	DIL JAAN DEORI <b>Versus</b> THE STATE OF ASSAM	M PATHAK MR. T ALI	PP, ASSAM
32	<a href="#">Bail Appln./2244/2024</a> FIXED	HAMIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
33	<a href="#">Bail Appln./2274/2024</a> FIXED	ZULFIQUAR ALI BUTTO <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. D BORA	PP, ASSAM
34	<a href="#">Bail Appln./2412/2024</a> FIXED	NUR ALAM HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<b>BAIL HEARING</b>				
35	<a href="#">AB/3772/2023</a> FIXED	MOIMONA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
36	<a href="#">AB/1280/2024</a> FIXED	MD. NAJARUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
37	<a href="#">AB/1282/2024</a> FIXED	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
38	<a href="#">AB/1594/2024</a> FIXED	ABBASH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
39	<b>WITH</b> <a href="#">AB/1458/2024</a>	MD. MOHAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
40	<a href="#">AB/1727/2024</a> WITH OFFICE NOTE, FIXED	JUNAIDUL ISLAM @ JUNAHD ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA	PP, ASSAM
41	<a href="#">AB/1881/2024</a> WITH OFFICE NOTE, FIXED	ROJOB ALI @ RAJAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN MR T T MONI	MR. A KALAM(R-2) PP, ASSAM
42	<a href="#">AB/1914/2024</a> FIXED	ABDUS SALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM
43	<a href="#">AB/1944/2024</a> FIXED	LAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MR. K M HASSAN	PP, ASSAM
44	<a href="#">AB/1975/2024</a> FIXED	AJIT TERON AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
45	<a href="#">AB/1976/2024</a> FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM

46	<b>WITH</b> <a href="#">AB/1972/2024</a>	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
47	<a href="#">AB/2009/2024</a> WITH OFFICE NOTE, FIXED	MOHOR ALI @ MOHOR ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
48	<a href="#">AB/2113/2024</a> FIXED	DR MRIDU PABAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
49	<a href="#">AB/2114/2024</a> FIXED	RIMPY BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM

**ORDERS**

50	<a href="#">CRL.A(j)/94/2023</a> WITH LCR 4 FILES	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
51	<a href="#">Crl.L.P./31/2024</a> in Crl.A./6666/2024	HARLALKA MINERALS PVT LTD <b>Versus</b> CHAMPA BASUMATARY AND ANR	MR G KHANDELIA MR. K DEKA	
	<b>WITH</b> <a href="#">Crl.A./6666/2024</a> (Filing Number)	HARLALKA MINERALS PVT LTD <b>Versus</b> CHAMPA BASUMATARY AND ANR G	MR G KHANDELIA	
	<b>WITH</b> <a href="#">I.A.(Crl.)/765/2024</a>	HARLALKA MINERALS PVT. LTD. <b>Versus</b> SMTI. CHAMPA BASUMATARY AND ANR	MR G KHANDELIA MR. K DEKA	
52	<a href="#">I.A.(Civil)/533/2024</a> FIXED in CRP/184/2023	HEMALATA DUTTA, <b>Versus</b> DR. LOHIT KUMAR KALITA	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP
	<b>WITH</b> <a href="#">CRP/184/2023</a> CAVT. NO. 09762/023,	HEMALATA DUTTA <b>Versus</b> DR. LOHIT KUMAR KALITA	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
53	<a href="#">I.A.(Crl.)/758/2024</a> B/O in Crl.Rev.P./6099/2024	CENTRAL BUREAU OF INVESTIGATION, <b>Versus</b> REDAUL HUSSAIN KHAN	MR M HALOI SPL. PP, C.B.I.	
	<b>WITH</b> <a href="#">Crl.Rev.P./6099/2024</a> (Filing Number)	Central Bureau Of Investigation <b>Versus</b> Redaul Hussain	TASNINA BEGUM	

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024

12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/2410/2024</a> in Cont.Cas(C)/91/2024	M/S BARPETA PURBANCHAL ENTERPRISE <b>Versus</b> AAYUSH GARG AND 2 ORS	MR. J SARMAH	
	<b>WITH</b> <a href="#">Cont.Cas(C)/91/2024</a>	M/S BARPETA PURBANCHAL ENTERPRISE <b>Versus</b> AAYUSH GARG AND ANR	MR. J SARMAH	MRS. D DAS BARMAN (R-1,2) MS. P CHUTIA (R-1,2)
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1215/2021</a> PART-HEARD, FIXED	SIVA PRASAD BEZBARUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
3	<a href="#">WP(C)/1136/2016</a>	AMIR HUSSAIN and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/1006/2016</a>	ABDUL MOTLEB ALI @ MOTLEB ALI and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR. M HOSSAIN MS. F INTAZ MR. K U AHMED	GA, ASSAM
5	<a href="#">WP(C)/1349/2016</a>	SMT. KANIKA SARMA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.D PHUKAN MR.B C CHOUDHURY	GA, ASSAM
6	<a href="#">WP(C)/1369/2016</a>	SMTI MANDIRA KULI and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.B BRAHMA	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/7340/2017</a> CAVT. NO. 1641/2017	IDRISH ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.J ISLAM MRS.H AHMED	GA, ASSAM MR. D NATH (R-1,2,3) FOR CAVEATOR MR. A MATIN(R-4)
8	<a href="#">WP(C)/7071/2018</a> FIXED	MRIDUL DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MR. D GOGOI	SC, FOREST

9	<a href="#">WP(C)/1795/2019</a> FIXED	SMT. BIMALA DEVI SAHEWALLA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)
	<b>WITH</b> <a href="#">I.A.(Civil)/1780/2019</a> <b>in</b> WP(C)/1795/2019			
	<b>WITH</b> <a href="#">Cont.Cas(C)/426/2020</a>			
10		KRISHNA GOGOI <b>Versus</b> BIMALA DEVI SAHEWALLA AND 3 ORS	MR H BURAGOHAIN MR. A C BURAGOHAIN	GA, ASSAM MR. A CHETIA MD. ASLAM
11	<a href="#">WP(C)/5932/2019</a> WP(C) 5768/19(D/O), FIXED	KRISHNA GOGOI <b>Versus</b> BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA
12	<a href="#">WP(C)/6926/2019</a>	SIBU PRADHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/6921/2019</a>	HERBO FOUNDATION PVT. LTD. <b>Versus</b> UNION OF INDIA AND ANR.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MS R DEKA, SC,GST ASSTT.S.G.I.
14	<a href="#">WP(C)/6948/2019</a>	EMAMI LTD. <b>Versus</b> UNION OF INDIA AND ANR.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MS R DEKA,SC,GST ASSTT.S.G.I.
15	<a href="#">WP(C)/1203/2020</a> B/O	CHIRUKANDI JAMA MASJID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S M T CHISTIE MR. S BORA	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/2682/2020</a> FIXED	SANJEEV KUMAR CHAWCHHARIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI MR. P K PODDAR	SC, EXCISE DEPTT.
17	<a href="#">WP(C)/3253/2020</a>	BADIR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI MRS. C DAS	GA, ASSAM MR. N C DAS MS. M DEVI MR. A DAS ASSTT.S.G.I. SC, REVENUE
18	<a href="#">WP(C)/4333/2020</a>	M/S GOELS COIR FOM (INDIA) PVT. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A K RAI MR. J BHARALI MR. S HAZARIKA MS. M DEY	GA, ASSAM
19	<a href="#">WP(C)/5725/2020</a> FIXED	MD. KADIR SHEIKH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, GMC
20	<a href="#">WP(C)/2285/2021</a> B/O	SOFIKUL ISLAM AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
21	<a href="#">WP(C)/2557/2021</a> FIXED	KAILASH CHAND JAIN <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
22	<a href="#">WP(C)/4074/2021</a> FIXED	REJINA KHATUN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M TALUKDAR MR Z HUSSAIN	GA, ASSAM SC, APDCL
22	<a href="#">WP(C)/4074/2021</a> FIXED	ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION

23	<a href="#">WP(C)/7392/2021</a> FIXED	DHIREN CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
24	<a href="#">WP(C)/6571/2022</a> CAVT. NO.10572/022, FIXED	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	<b>WITH</b> <a href="#">I.A.(Civil)/3123/2022</a> <b>in</b> WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
25	<a href="#">WP(C)/131/2023</a> FIXED	NUR ABBAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM MRS. R S CHOWDHURY MR. DITUL DAS (r-9,10) MS G DAS MR. R RAHMAN (r-9,10) R. CHAUHAN
26	<a href="#">WP(C)/518/2023</a> FIXED	ON THE DEATH OF WRIT PETITIONER WAZIR AHMED, HIS LEGAL HEIRS, GULAM SHERWER, AGED ABOUT 56 YEARS, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, G M D A
27	<a href="#">WP(C)/833/2023</a> B/O	RANGMALA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 5 OTHRS	MR A CHOUDHURY MR. R Deka MR R DAS S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
28	<a href="#">WP(C)/3161/2023</a> FIXED	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR I S MAZUMDAR (R-5)
29	<a href="#">WP(C)/3527/2023</a>	RAJASHREE SEN DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
30	<a href="#">WP(C)/4856/2023</a> FIXED	RAJIB KAKATY <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	SC, I O C
31	<a href="#">WP(C)/6108/2023</a> FIXED	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
32	<a href="#">WP(C)/6109/2023</a> FIXED	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
33	<a href="#">WP(C)/6125/2023</a> FIXED	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE

34	<a href="#">WP(C)/6633/2023</a> FIXED	PABITRA PRAN SAIKIA <b>Versus</b> UNION BANK OF INDIA AND 2 ORS.	MR. D SARAF	MR. M SHARMA (R1) MR G BORDOLOI (R-3) MR. S HAZARIKA(R-3) MS. S YASMIN (R1) MS. J BURAGOHAIN (R-3) MR. A METO (R-3) S ACHUMI(R-3) SC, UBI
35	<a href="#">WP(C)/31/2024</a> B/O	DWIPEN NATH <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, REVENUE
36	<a href="#">WP(C)/1880/2024</a>	NIRUPAMA TALUKDAR AND 2 ORS <b>Versus</b> STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	
37	<a href="#">WP(C)/2186/2024</a> FIXED	M/S RKD SDR (JOINT VENTURE) AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM MR. A DHAR (R-4) MD F FARIDI(R-4) SC, FINANCE
38	<a href="#">WP(C)/2469/2024</a>	SILCOORIE TEA ESTATE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS N SAIKIA MR A SAIKIA R BARMAN	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
39	<a href="#">WP(C)/3411/2024</a>	BICRAMPORE TEA ESTATE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS N SAIKIA R BARMAN	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
<b>ORDERS</b>				
40	<a href="#">WP(C)/6811/2015</a>	PRAVIR KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS MR B KAUSHIK MR. S HAZARIKA MR. S HAZARIKA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/961/2016</a> in WP(C)/6811/2015	PRAVIR KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS	GA, ASSAM
41	<b>WITH</b> <a href="#">WP(C)/5911/2022</a>	PRAVIR KR. ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P K TIWARI MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM MR. R HAZARIKA (R-6) MR. M J DAS (R-6) MR. C CHAKRAVARTY (R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
42	<a href="#">WP(C)/6964/2018</a> WITH OFFICE NOTE	BAIKUNTHA DUWARA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. P BHATTACHARYA MR. A BARUA MS. G GOSWAMI	GA, ASSAM
43	<a href="#">WP(C)/2142/2019</a> CAVT. NO.0279/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR. S P ROY MR. S BANIK MR A K RAI MS K GOGOI MS. N RAI A N HUSSAIN	MR. T DEURI J RABHA SC, ATPPF FOR CAVEATOR
44	<b>WITH</b> <a href="#">WP(C)/2510/2019</a>	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 4 ORS.	MR. S P ROY MR. S BANIK MR A K RAI MS K GOGOI MS. N RAI A N HUSSAIN	MR. K N CHOUDHURY (R1- R3) SC, ATEPFO MR. T DEURI (R1-R3) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN

45	<b>WITH</b> <a href="#">WP(C)/7849/2019</a>	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS	MR. S P ROY MR. S BANIK MR A K RAI MS K GOGOI MS. N RAI A N HUSSAIN	MR S DUTTA MR. T DEURI MR. T DEURI MRS. R S DEURI J RABHA SC, UBI
46	<b>WITH</b> <a href="#">WP(C)/8032/2019</a>	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 5 ORS.	MR. S P ROY MR. S BANIK MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO A N HUSSAIN	MR. T DEURI (SPL. COUNSEL) SC, UBI
47	<b>WITH</b> <a href="#">WP(C)/3179/2021</a>	ASOMI INDUSTRIES PRIVATE LTD. AND 3 ORS. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. S P ROY MS S DAS	MR S DUTTA (R-5) SC, ATEPFO MR. S DUTTA (R-5) SC, PNB
48	<a href="#">Cont.Cas(C)/621/2023</a>	ASSAM (BHOELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) <b>Versus</b> PIRAISOODAN B , IFS AND ANR	MR. K N CHOUDHURY MR G RAHUL MR. D M NATH	
49	<a href="#">WP(C)/2492/2023</a>	IME KARLO <b>Versus</b> THE NATIONAL HYDRO POWER CORPORATION , NHPC AND 3 ORS.		MR. D KAMDUK
50	<a href="#">Cont.Cas(C)/123/2024</a>	SUBAL RAY@ SUBAL CH. RAY <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	S I AKAND	MR. D SAIKIA(R-1) MR. A BHATTACHARYYA(R- 1) MR. S DUTTA(R-1)
51	<a href="#">WP(C)/1427/2024</a> FIXED	MINA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
52	<b>WITH</b> <a href="#">WP(C)/4598/2023</a>	MINA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS T J SAHEWALLA	GA, ASSAM MR. J K GOSWAMI MR D J BORO
53	<a href="#">I.A.(Civil)/2081/2024</a> FIXED in <a href="#">Cont.Cas(C)/175/2024</a> <b>WITH</b> <a href="#">Cont.Cas(C)/175/2024</a>	ANIL DAS, <b>Versus</b> RAMJI RAY AND ORS	MR K BHUYAN MR. M U E BHUYAN	SC, REVENUE
54	<a href="#">I.A.(Civil)/2369/2024</a> in <a href="#">WP(C)/191/2024</a> <b>WITH</b> <a href="#">WP(C)/191/2024</a>	RAMJI RAY <b>Versus</b> 3) SMTI GAYATREE BORI BORA	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. D SAIKIA (R- 7, 8) MRS. R BORAH (R-1) MR. C BORUAH (SC, NHAI) MR. R BORPUJARI (R- 7, 8) MR. R BORPUJARI (R- 7, 8) MR K BHUYAN (R-9) MR. S DUTTA (R- 7, 8) MR. S DUTTA (R- 7, 8) MR. M U E BHUYAN (R-9)
54	<a href="#">I.A.(Civil)/2369/2024</a> in <a href="#">WP(C)/191/2024</a> <b>WITH</b> <a href="#">WP(C)/191/2024</a>	PRASANTA DAS AND 3 ORS <b>Versus</b> THE DISTRICT COMMISSIONER,DHUBRI AND 5 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
55	<a href="#">WP(C)/2921/2024</a> CAVT. NO.04922/024,	PRASANTA DAS AND 3 ORS <b>Versus</b> THE DISTRICT COMMISSIONER,DHUBRI RAKIB AHMED MAZUMDER AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP MR. M H LASKAR FOR CAVEATOR



56	<a href="#">WP(C)/3001/2024</a>	ATIFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM
57	<a href="#">WP(C)/3090/2024</a> FIXED	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM MR. P K ROYCHOUDHURY(R-4,5,6) MR. N G KUNDU(R-4,5,6) MR. A K AZAD(R-4,5,6) SC, REVENUE
58	<a href="#">WP(C)/3421/2024</a> B/O	SUJIT DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
59	<a href="#">WP(C)/3535/2024</a> CAVT. NO.06332/024, FIXED	KAYSOR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP MR B SINHA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
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8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
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15)	MR B CHOUHDURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2493/2024</a>	ASHOK MISTRY @ ASHOK MISTRI <b>Versus</b> THE STATE OF ASSAM AND ANR	L K BORAH MR. B.J. BRAHMA	PP, ASSAM
2	<a href="#">Bail Appln./2494/2024</a>	GOPI NATH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI MR. R I DEWAN	PP, ASSAM
3	<a href="#">Bail Appln./2495/2024</a>	ANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
4	<a href="#">Bail Appln./2496/2024</a>	RAHI RAM MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
5	<a href="#">Bail Appln./2499/2024</a>	BHASKAR KUTUM <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
6	<a href="#">Bail Appln./2501/2024</a>	MD. WAHABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
7	<a href="#">Bail Appln./2503/2024</a>	SONTOSH SHAH <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
8	<a href="#">Bail Appln./2504/2024</a>	SOMESH ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
9	<a href="#">Bail Appln./2506/2024</a>	SADANANDA PATGIRI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
10	<a href="#">Bail Appln./2507/2024</a>	MANASH PRATIM BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM
11	<a href="#">Bail Appln./2508/2024</a>	MOBARAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

12	<a href="#">Bail Appln./2509/2024</a>	RAM KUMAR BIN <b>Versus</b> THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM
<b>MOTION</b>				
13	<a href="#">Tr.P.(CrI.)/33/2024</a>	ANITA VERMA @ ANITA BARMA <b>Versus</b> OM SHANKAR VERMA	MR F A LASKAR MR. D H MOZUMDER	
14	<a href="#">CrI.Rev.P./141/2024</a> FIXED	UDAYADITYA KASHYAP <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
15	<a href="#">CrI.Rev.P./291/2024</a> FIXED	SUTAN SAHA <b>Versus</b> BIREN DEV NATH	MR. A R SIKDAR MR. S I TALUKDAR	
16	<a href="#">CrI.Rev.P./307/2024</a> FIXED	SOFIKUL ISLAM @ SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
17	<a href="#">CrI.Pet./937/2024</a> FIXED	FARUK AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
18	<a href="#">CrI.Pet./1018/2024</a>	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
19	<a href="#">CrI.Pet./1019/2024</a>	JALLEY SONAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R BORA R GOGOI MR. D K BORAH	PP, ASSAM
20	<a href="#">CrI.Pet./1020/2024</a>	PARTHA PRATIM DAS ALIAS SUNTI DAS <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
21	<a href="#">AB/2098/2024</a> FIXED	DHRUBARAJ MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
22	<a href="#">AB/2181/2024</a>	NUMAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
23	<a href="#">AB/2182/2024</a>	MANABENDRA THAKURIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
24	<a href="#">AB/2184/2024</a>	PUNAM RABHA <b>Versus</b> THE STATE OF ASSAM	R DAS MR. S K NATH MS. M BEGUM	PP, ASSAM
25	<a href="#">AB/2186/2024</a>	SHRI LAKSHMAN RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K AGARWAL MR. M DAS MS. P NEOG MR. A DAS	PP, ASSAM SPECIAL PP ASSAM
26	<a href="#">AB/2187/2024</a>	ATINUR ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN T A LASKAR	PP, ASSAM
27	<a href="#">AB/2188/2024</a>	AJJUL HOQUE AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM S BEGUM	PP, ASSAM
28	<a href="#">AB/2191/2024</a>	GUPESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA	PP, ASSAM
29	<a href="#">AB/2192/2024</a>	MAJLUM HOQUE <b>Versus</b> THE STATE OF ASSAM	MRS. S ROY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
30	<a href="#">AB/2193/2024</a>	BHASKAR PATGIRI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM

**ADMISSION**

31	<a href="#">Crl.Pet./484/2019</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. N MODI MR A K AZAD MR I AHMED MR J RAJBONGSHI	MR. M K DAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
32	<a href="#">Crl.Pet./552/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
33	<a href="#">Crl.Rev.P./229/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MEHBUB RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
34	<a href="#">Crl.Pet./798/2024</a> FIXED	TRIPLE I ACHUMI TRADERS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
35	<a href="#">Bail Appln./3904/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	LALROHLU HMAR @ LALRUHLU HMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
36	<a href="#">Bail Appln./955/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HASIM <b>Versus</b> THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
37	<a href="#">Bail Appln./1199/2024</a> FIXED	MOFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
38	<a href="#">Bail Appln./1299/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DEBOJYOTI SAIKIA @ ANKUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
39	<a href="#">Bail Appln./1578/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NURCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
40	<a href="#">Bail Appln./1664/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MONU ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	PP, ASSAM
41	<a href="#">Bail Appln./2007/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UTTAM CHAKRABORTY <b>Versus</b> UNION OF INDIA	N CHAUDHURY MR. A BORPUZARI MR A DEKA	SC, NCB
42	<a href="#">Bail Appln./2192/2024</a> FIXED	ANUWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
43	<a href="#">Bail Appln./2250/2024</a> FIXED	ASIF ALI @ ASHIF ALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR A BORBHUYAN	PP, ASSAM
44	<a href="#">Bail Appln./2386/2024</a> B/O	BINAY @ VINAY PRADHAN <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
45	<a href="#">AB/962/2024</a> FIXED	GANESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
46	<a href="#">AB/1156/2024</a> FIXED	LALIT KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	MR. DITUL DAS(INFORMANT) PP, ASSAM
47	<a href="#">AB/1415/2024</a> FIXED	ABED ALI BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR I HAQUE	PP, ASSAM
48	<a href="#">AB/1606/2024</a> FIXED	IKRAM HUSSAIN <b>Versus</b> STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM

49	<a href="#">AB/1706/2024</a> FIXED	BAHARUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
50	<a href="#">AB/1724/2024</a> FIXED	NURJUL ALI <b>Versus</b> THE STATE OF ASSAM	K U AHMED MS P SARMA	PP, ASSAM
51	<a href="#">AB/1783/2024</a> FIXED	AMINUL HAQUE @ AMINUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
52	<a href="#">AB/1793/2024</a> FIXED	SABIR HOSSAIN <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
53	<a href="#">AB/1833/2024</a> FIXED	RABINDRA KR. CHANGKAKATI @ ROBIN CHANGKAKATI AND 3 ORS. <b>Versus</b> STATE OF ASSAM	MR. M DUTTA MR. A BORUA MR K M BORA	PP, ASSAM
54	<a href="#">AB/1963/2024</a> FIXED	MANJAY KUMAR VERMA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
55	<a href="#">AB/2017/2024</a> FIXED	MRINAL GHOSH AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
56	<a href="#">AB/2020/2024</a> FIXED	RABIUL HUSSAIN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
57	<a href="#">AB/2083/2024</a> FIXED	RANA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
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9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024

21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2277/2024</a>	MAJED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS S DEVI MS. J GHOSH	PP, ASSAM
2	<a href="#">Bail Appln./2347/2024</a>	MUKRUNG TERANG AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
3	<a href="#">Bail Appln./2482/2024</a> B/O	ABDUL MALEK SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN SIRAJ CHOUDHURY B ALI SK PANKAJ DAS	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">AB/2125/2024</a>	TAPASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./2073/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. KAJIM UDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
6	<a href="#">Bail Appln./2215/2024</a>	MD. AFAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR S K CHHETRY MD. SAFIQL ISLAM MR. A HOQUE	PP, ASSAM
<b>BAIL HEARING</b>				
7	<a href="#">AB/1298/2024</a> AB 911/2024(D/O), FIXED	ATOWAR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
8	<b>WITH</b> <a href="#">AB/1460/2024</a>	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
9	<a href="#">AB/1869/2024</a> FIXED	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM

**Versus**  
THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
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8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/1596/2019</a> FIXED	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. P P BARUAH MR. D GOSWAMI MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)
2 <a href="#">WP(C)/3999/2022</a> FIXED	SWAPNA KHANOM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r-11,12) S. TALUKDAR SC, FINANCE
3 <a href="#">WP(C)/5154/2022</a> FIXED	SANJIB MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM SC, U D D SC, FINANCE
4 <a href="#">WP(C)/8098/2022</a> FIXED	SHUBHAGRAHA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE B DUTTA	SC, P AND R.D.
5 <a href="#">WP(C)/269/2023</a> B/O	GUNAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G DAS	SC, P AND R.D. GA, ASSAM SC, APSC
6 <a href="#">WP(C)/1462/2023</a> FIXED	MADHU DEKA AND 7 ORS <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM, AGRICULTURE DEPARTMENT AND 2 ORS	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	SC, AGRI. DEPARTMENT SC, FINANCE
7 <a href="#">WP(C)/6248/2023</a> FIXED	KARNADHAR SWARGIYARI <b>Versus</b> THE ASSAM COOPERATIVE APEX BANK LTD AND ANR	MR. N J KHATANIAR P BORAH	SC, APEX BANK
8 <a href="#">WP(C)/402/2024</a> FIXED	DR. DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM	MR. A K DUTTA (r-1 to 5) DY.S.G.I.
<b>WITH</b> <a href="#">I.A.(Civil)/2064/2024</a> <b>in WP(C)/402/2024</b>	THE UNION OF INDIA AND 4 ORS <b>Versus</b> DR. DHRUBA JYOTI CHETIA,		MR K K MAHANTA (Sr. Advocate)

9	<a href="#">WP(C)/1102/2024</a> FIXED	DR. RAJANI KANTA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, A.H and V. DEPT. DY.S.G.I. SC, BTC MS. M M KOTOKY SC, FINANCE
10	<a href="#">WP(C)/1261/2024</a> B/O	PRATIVA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA	SC, PWD ROAD SC, FINANCE
<b>ORDERS</b>				
11	<a href="#">WP(C)/2156/2022</a> WITH WP(C)/9298/2019 (D/O), WP(C)/9369/2019 (D/O),FIXED	DEVENDER KUMAR NO. 941243521 <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY ASSTT.S.G.I.
12	<b>WITH</b> <a href="#">WP(C)/9235/2019</a>	DEVENDER KUMAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. S C KEYAL (ASSTT.S.G.I.) MR. K K PARASAR (C.G.C., R1-R3) ASSTT.S.G.I.
13	<a href="#">I.A.(Civil)/1992/2024</a> IN WP(C)/1169/2011 (D/O), FIXED in WP(C)/1169/2011	ANJAN MITRA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A N AHMED	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,21st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2492/2024</a>	AZIBUR RAHMAN @ AZIZ @ AJIBUR RAHMAN @ AZIZ ALI <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">RFA/51/2024</a> CAVT. NO.05582/024,	DIPTIMAYEE GOSWAMI <b>Versus</b> SHANTIMAYEE DEVI AND 4 ORS	J SHARMA MR. N K CHAKRABORTY MR. P THAKURIA G. DAS	MR. B BARMAN FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2494/2024</a> <b>in</b> RFA/51/2024	DIPTIMAYEE GOSWAMI <b>Versus</b> SHANTIMAYEE DEVI	J SHARMA MR. N K CHAKRABORTY MR. P THAKURIA G. DAS	MR. B BARMAN
3	<a href="#">FAO/55/2024</a>	SHRI GHANSHYAM DAS DHIMAN <b>Versus</b> UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
4	<a href="#">MACApp./320/2024</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> SABITA MANDAL AND 2 ORS H	MR T KALITA	MR A N IQBAL (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1958/2024</a> <b>in</b> MACApp./320/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> SABITA MANDAL AND 2 ORS H	MR T KALITA	MR A N IQBAL (R1)
5	<a href="#">MACApp./332/2024</a>	SRI SANWARMAL SWAMI <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS	MR. S R GOGOI MR H BARUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1990/2024</a> <b>in</b> MACApp./332/2024	SRI SANWARMAL SWAMI <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS	MR. S R GOGOI MR H BARUAH	
6	<a href="#">MACApp./344/2024</a>	SMTI RINA PATOR and ANR <b>Versus</b> SRI SHYAM SUNDAR SHARMA and ANR	MR. M TALUKDAR MS.D KALITA	

7	<a href="#">MACApp./408/2024</a>	SHRIRAM GENERAL INSURANCE CO LTD <b>Versus</b> RAJEN RONGPI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2465/2024</a> <b>in</b> MACApp./408/2024	SHRIRAM GENERAL INSURANCE CO LTD <b>Versus</b> RAJEN RONGPI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
8	<a href="#">MACApp./409/2024</a>	AJIT BASUMATARY AND ANR <b>Versus</b> MUSSTT. RANJINA KHATUN AND 7 ORS	MR. S A AHMED MS F AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	
9	<a href="#">MACApp./410/2024</a>	RAJIB @ RAJIB NATH @ BABU NATH <b>Versus</b> M/S ORIENTAL INSURANCE CO LTD AND 2 ORS B	MR. S SINGH MR. A BHATTACHARYYA	
<b><u>BAIL HEARING (BA)</u></b>				
10	<a href="#">Bail Appln./2310/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR D C NATH MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
	<b>WITH</b> <a href="#">Bail Appln./2013/2024</a>	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
12	<a href="#">RSA/80/2024</a>	SHOFI AHMED <b>Versus</b> ENTEYKAF HUSSAIN MONDAL AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	
	<b>WITH</b> <a href="#">I.A.(Civil)/1473/2024</a> <b>in</b> RSA/80/2024	SHOFI AHMED <b>Versus</b> ENTEYKAF HUSSAIN MONDAL AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	
13	<a href="#">RSA/81/2024</a>	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1484/2024</a> <b>in</b> RSA/81/2024	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
14	<a href="#">RSA/82/2024</a>	GUTTO AND COMPANY PVT AND ANR. <b>Versus</b> ABDUL HOQUE AND ANR.	MR. S C BISWAS MR A IKBAL MR. R BARUAH MR. A IKBAL MS. U NANDA MR. P S BISWAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/1487/2024</a> <b>in</b> RSA/82/2024	GUTTO AND COMPANY PVT AND ANR. <b>Versus</b> ABDUL HOQUE AND ANR.	MR. S C BISWAS MR A IKBAL MR. R BARUAH MR. A IKBAL MS. U NANDA MR. P S BISWAS	
<b><u>ORDERS</u></b>				
15	<a href="#">CRP(IO)/130/2016</a> WITH LCR	SRI SUJIT LOADH <b>Versus</b> SMTI. APARNA DAS AND 5 ORS	MS.B SARKAR MR.S DEY	MR.H R A CHOUDHURYR- 2, 6i-6iii MR.F U BORBHUIYA(R- 2, 6(i)- 6(iii))

16	<a href="#">MACApp./205/2017</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ON THE DEATH OF PRIYASON SAHU HIS LEGAL HEIRS and 2 ORS	MS.N MODI MR.M CHOUDHURY MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR K M BORA (R1 TO 1.5)
17	<a href="#">MACApp./232/2018</a> WITH LCR	SMTI GIRIBALA RABHA AND 2 ORS <b>Versus</b> SRI NAYANMONI NATH AND 2 ORS	MR. A BARUA MR. A BHATTACHARYYA MR D MAHANTA	MR S DUTTA (R3) MR. C SHARMA (R3) MR. S DUTTA (R3) MR. R A HAZARIKA (R3)
18	<a href="#">I.A.(Civil)/3304/2018</a> in RSA/156/2016	ON THE DEATH OF BROJA GOPAL DAS, HIS LEGAL HEIRS AND 3 ORS <b>Versus</b> SHAMBU NATH BANIK and 8 ORS,	MR. S ROY MR. M H LASKAR	MR. S B BHATTACHARYYA
	<b>WITH</b> <a href="#">RSA/156/2016</a> CAVT. NO. 523/2016	BABUL DAS @ DHRUBO GOPAL DAS and 13 ORS, <b>Versus</b> SHAMBU NATH BANIK and 8 ORS,	MR.S K GHOSH MR.S ROY MR.M H LASKAR MS.F AHMED	MS C M DEKA MR. N DHAR MR. T U LASKAR MR. A S TAPADER MR M AHMED FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/413/2016</a> in RSA/156/2016	BABUL DAS @ DHRUBO GOPAL DAS and 13 ORS, <b>Versus</b> SHAMBU NATH BANIK and 8 ORS,	MR.S K GHOSH MS.F AHMED	MR.J DAS MR.S G BHATTACHARJEE FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3305/2018</a> in RSA/156/2016	ON THE DEATH OF BROJA GOPAL DAS, HIS LEGAL HEIRS AND 3 ORS <b>Versus</b> SHAMBHU NATH BANIK AND 8 ORS	MR. S ROY MR. M H LASKAR	MR. S B BHATTACHARYYA
	<b>WITH</b> <a href="#">I.A.(Civil)/3306/2018</a> in RSA/156/2016	ON THE DEATH OF BROJA GOPAL DAS, HIS LEGAL HEIRS AND 3 ORS <b>Versus</b> SHAMBHU NATH BANIK AND 8 ORS	MR. S ROY MR. M H LASKAR	MR. S B BHATTACHARYYA
19	<a href="#">I.A.(Civil)/40/2019</a> in MACApp./728/2022	MUSST. RAHIMA KHATUN AND 2 ORS <b>Versus</b> SMTI. SHEFELI DEBNATH AND 2 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. A R SHOME (R2) MR A J GHOSH (R2)
	<b>WITH</b> <a href="#">MACApp./728/2022</a>	MUSST. RAHIMA KHATUN AND 2 ORS <b>Versus</b> SMTI. SHEFELI DEBNATH AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR C P SHARMA MR.N KALITA MR.S DUTTA MR.SIDHANT DUTTA	MS P PATHAK MR. U K DUTTA MR. B KAKATI MR. K BORAH MS. S BISWAS MR. M RAHMAN MR. B KASHYAP
20	<a href="#">MACApp./192/2019</a> WITH LCR	MD. MAZIBUR RAHMAN <b>Versus</b> DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. and ANR.	MS. R B BORA LEGAL AID COUNSEL	MD. A AHMED MS. M CHOUDHURY MR. S DUTTA, SR.ADV. MR. C SHARMA
21	<a href="#">MACApp./255/2019</a> (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL	MST. MAZIDA BEGUM AND 5 ORS. <b>Versus</b> THE SENIOR DIVISIONAL MANAGER,	MR. Z IQBAL	MRS. S ROY (R-1)
22	<a href="#">I.A.(Civil)/613/2019</a> in MACApp./17838/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA	A G CHOUDHURY MR K K BHATTACHARYYA
	<b>WITH</b> <a href="#">MACApp./17838/2018</a> (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS		
23	<a href="#">I.A.(Civil)/640/2019</a> in MACApp./137/2019	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT PADUMI CHAKRABORTY AND 7 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	

	<b>WITH</b> <a href="#">MACApp./137/2019</a> (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED		
		<b>Versus</b>		
		SMT PADUMI CHAKRABORTY AND 7 ORS		
24	<a href="#">I.A.(Civil)/2023/2019</a> in <a href="#">MACApp./7092/2019</a>	SMTI. SEPTEMI SANGMA	MR. A BARUAH MR. J P MORE	MR. K K BHATTA
		<b>Versus</b>		
		UNITED INDIA INSURANCE CO. LTD AND ANR		
	<b>WITH</b> <a href="#">MACApp./7092/2019</a> (Filing Number)	SMTI. SEPTEMI SANGMA		
		<b>Versus</b>		
		UNITED INDIA INSURANCE CO. LTD AND ANR		
25	<a href="#">MACApp./106/2020</a> WITH LCR	MUSSTT MORJINA BEGUM AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. A DUTTA MRS. P M DUTTA
		<b>Versus</b>		
		THE CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. AND 4 ORS		
26	<a href="#">MACApp./116/2020</a>	M/S NEW INDIA ASSURANCE COMPANY LIMITED	MR. K K BHATTA MR J JOHN MS R DEVI	MR. A R AGARWALA (R-1) MR ADITYA AGARWALA (R-1)
		<b>Versus</b>		
		MD. SAFIKUL RAHMAN AND 2 ORS		
27	<a href="#">MACApp./190/2020</a>	KULDIP SINGH	MR. S K GOSWAMI MS P SARMAH MR R SHARMA	MR T KALITA MR. A KAKATI
		<b>Versus</b>		
		M/S S.B.I GENERAL INSURANCE COMPANY LIMITED AND ANR		
28	<a href="#">MACApp./234/2020</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		<b>Versus</b>		
		RUHINI RAMAN SAIKIA AND 2 ORS.		
29	<a href="#">MACApp./272/2020</a> WITH LCR	MONTAZ ALI SK.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S DUTTA MR. A DUTTA MR. R C PAUL (R1) MS S MOCHAHARI MR. S DUTTA
		<b>Versus</b>		
		NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.		
30	<a href="#">I.A.(Civil)/1624/2020</a> in <a href="#">MACApp./7161/2020</a>	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD.	MR. A BHATTACHARYYA	MR. A K GUPTA (R-1) MR. R S MISHRA (R-1)
		<b>Versus</b>		
		SEFALI GOPE AND 3 ORS.		
	<b>WITH</b> <a href="#">MACApp./7161/2020</a> (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD.		
		<b>Versus</b>		
		SEFALI GOPE AND 3 ORS. (H)		
31	<a href="#">I.A.(Civil)/302/2021</a> in <a href="#">MACApp./1068/2021</a>	NATIONAL INSURANCE COMPANY LTD.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
		<b>Versus</b>		
		FUL KHATUN AND 2 ORS.		
	<b>WITH</b> <a href="#">MACApp./1068/2021</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD.	MS. R D MOZUMDAR	
		<b>Versus</b>		
		FUL KHATUN AND 2 ORS. E		
	<b>WITH</b> <a href="#">I.A.(Civil)/1070/2021</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD.	MS. R D MOZUMDAR	
		<b>Versus</b>		
		FUL KHATUN AND 2 ORS. E		
32	<a href="#">I.A.(Civil)/1276/2021</a> in <a href="#">MACApp./4852/2020</a>	ANIMUL ISLAM	MRS. S ROY MS I DAS	MR. S DUTTA (R-3) MS. M CHOUDHURY (R-3) MS C BORAH (R-3)
		<b>Versus</b>		
		SUSHILA DEVI SHARMA AND 2 ORS		
	<b>WITH</b> <a href="#">MACApp./4852/2020</a> (Filing Number)	ANIMUL ISLAM		
		<b>Versus</b>		
		SMTI SUSHILA DEVI SHARMA AND 2 ORS (B)		
33	<a href="#">MACApp./218/2022</a> (SINCE DISPOSED OFF), LCR FILES, WITH OFFICE NOTE OF THE REGISTRAR GENERAL	UNITED INDIA INSURANCE COMPANY LTD	MS. M SAIKIA MS. P BORTHAKUR	
		<b>Versus</b>		
		SMTI KANIKA BRAHMA AND 5 ORS		
34	<a href="#">MACApp./734/2022</a> WITH LCR 3 FILES	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD .,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P BORA(R-1,2,3,5,6) MS K BHATTACHARYYA(R-1,2,3,5,6) MS K SARMA(R-1,2,3,5,6)
		<b>Versus</b>		
		PIYARIA DEVI AND 7 ORS.		

35	<a href="#">MACApp./742/2022</a> WITH LCR	ORIENTAL INSURANCE CO. LTD <b>Versus</b> MUSST. AKIBAN BEGUM and 7 ORS,	MS.N MODI MR S DUTTA MS.M CHOUDHURY MR.C SHARMA MR.SIDHANT DUTTA MS.S THAKURIA	MRS K DEKA MR. K K BHATRA MR. R MAJUMDAR (R-4) MR. R K BHATRA MR. M K NATH (R-4) MS. J PAUL MISS M BORUHAH MS R GANGAWAT MS M N KONYAK
	<b>WITH</b> <a href="#">I.A.(Civil)/3015/2022</a> in MACApp./742/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MUSST. AKIBAN BEGUM and 7 ORS,		MR S DUTTA
36	<a href="#">MACApp./762/2022</a> WITH LCR	NATIONAL INSURANCE COMPANY LTD . <b>Versus</b> RAJEN BORA AND 7 ORS .	MR. R GOSWAMI MS. P BORTHAKUR	MR. A BARKATAKI(r-8) MS. SUDAKSHINA K. (r-1) MS. P BARUAH(r-1)
37	<a href="#">MACApp./775/2022</a> WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HELEN PARMAWII AND 2 ORS. A	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3235/2022</a> in MACApp./775/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HELEN PARMAWII AND 2 ORS. A	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
38	<a href="#">MACApp./786/2022</a> WITH LCR	TAYBUR RAHMAN MAZARBHUIYA <b>Versus</b> TAPON SEN AND ANR.	MR. K A MAZUMDER MR A HAI M. ROBBANI	MR. M TALUKDAR (r-1) MR. A SHAKIL (r-1)
39	<a href="#">MACApp./11/2023</a> WITH LCR	BIREN DAS AND ANR. <b>Versus</b> PRAMILA DAS AND ANR.	MR. S C BISWAS SUSHMITA SENGUPTA MS. U NANDA MS A BORAH MS. J GHOSH MS. J GHOSH	MR. A J SAIKIA MR. S. PEGU
40	<a href="#">CRP/14/2023</a> CAVT. NO.14452/022,	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> ON THE DEATH OF MOHIT CHANDRA LAHKAR HIS LEGAL HEIRS NAMELY	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/263/2023</a> in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
41	<a href="#">MACApp./21/2023</a> WITH LCR	MAHALAYA DAS @ MAHYALIA DAS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA MD. K ALI	MR. K K BHATTA (R-1)
42	<a href="#">MACApp./37/2023</a>	MISS MEENAKSHI GHOSH <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A ROY MR. P M KALITA MR. S SHARMA	MS R D MAZUMDAR
43	<a href="#">CRP/49/2023</a>	MD. ALTAF HUSSAIN BARBHUIYA AND 3 ORS <b>Versus</b> TARA MIYA CHOUDHURY AND 9 ORS	MR. N H MAZARBHUIYAN MR. S K GHOSH MS F AHMED MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR. A H M R CHOUDHUR(r-1 to 10)Y
44	<a href="#">I.A.(Civil)/73/2023</a> in MACApp./9478/2020	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. <b>Versus</b> HEMANTA JANI AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	MRS. S ROY (R5)
	<b>WITH</b> <a href="#">MACApp./9478/2020</a> (Filing Number)	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. <b>Versus</b> HEMANTA JANI AND 4 ORS. E	MR G N SAHEWALLA	
	<b>WITH</b> <a href="#">I.A.(Civil)/9481/2020</a> (Filing Number)	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. <b>Versus</b> HEMANTA JANI AND 4 ORS.	MR G N SAHEWALLA	

45	<a href="#">MACApp./140/2023</a>	SAVITRI AND ANR. <b>Versus</b> THE REGIONAL MANAGER AND 2 ORS.	MR. M MORE	MS F N ZAMAN (R-1)
46	<a href="#">MACApp./347/2023</a> WITH LCR	RUPAM RABHA <b>Versus</b> CHOLAMANDALA MS GENERAL INS. CO. LTD. AND 5 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	MR. K K BHATTA (r-4) MR. S BARMAN(r-2)
47	<a href="#">MACApp./391/2024</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> APARAJITA BRAHMA AND 4 ORS F	MS. M CHOUDHURY MS. M CHOUDHURY	MR D MONDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/2417/2024</a> in <a href="#">MACApp./391/2024</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> APARAJITA BRAHMA AND 4 ORS F	MS. M CHOUDHURY MS. M CHOUDHURY	
48	<a href="#">I.A.(Civil)/2109/2024</a> in <a href="#">MACApp./7846/2024</a>	TRIBENI CHETIA @ CHUTIA AND 3 ORS. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	<b>WITH</b> <a href="#">MACApp./7846/2024</a> (Filing Number)	TRIBENI CHETIA @ CHUTIA AND 3 ORS <b>Versus</b> NEW INDIA ASSURANCE CO LTD AND 2 ORS F	MR. A R AGARWALA	
49	<a href="#">I.A.(Civil)/2112/2024</a> in <a href="#">MACApp./6944/2024</a>	PRASANTA BORA <b>Versus</b> DAMAYANTI GOGOI AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	<b>WITH</b> <a href="#">MACApp./6944/2024</a> (Filing Number)	PRASANTA BORA <b>Versus</b> DAMAYANTI GOGOI AND 2 ORS F	MR. A R AGARWALA	
<b><u>STAY MATTERS</u></b>				
50	<a href="#">Tr.P.(C)/29/2024</a>	REZINA KHATUN <b>Versus</b> MOHIBUL ISLAM	MR. N K HALOI MR. K M HASSAN	
51	<a href="#">CRP(IO)/104/2024</a>	DEBEN CH. DEKA <b>Versus</b> NIRMAL DEKA AND 4 ORS.	MR. D A KAIYUM MR. M S MONDAL	MR C GOSWAMI (r-1 to 5)

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024



21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024